सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

(DES - IV SECTION)

MINUTES OF THE NORMS COMMITTEE- IV

MEETING No. NC/4/MEET/Apr/202627/1 **DATED:** 08/05/2026

Please Note

I. For information of exporters, Norms Committee - IV handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 27, 28, 31 to 38, 44 to 49, 68 to 71 .Communications in respect of cases/pertaining to NC- IV may be sent to email address: nc4.dgft@nic.in
II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/4/MEET/Apr/202627/1 dated 08/05/2026 of Norms Committee - IV for the year 2026-27 was held on 08/05/2026, 21/05/2026, 28/06/2026 under the Chairmanship of Shri Rakesh Kumar,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Manoj Kumar Meena, Deputy Director	DGFT
2	Shri Shaish Kumar, Consultant	Technical Authority, DGFT
3	Shri Nand Lal, Consultant	Technical Authority, DGFT
4	Shri D.N. Mathur, Consultant	Technical Authority, DGFT
5	Shri Dheeraj Kumar Meena, Under Secretary	DPIIT
6	Shri Raj Tilak, Section Officer	Ministry of Pertroleum and Natural Gas
7	Shri Bijay Kumar Maharana, Deputy Industrial Adviser	Department of Chemicals and Pertrochemicals

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Case Details and Decision(s):

Case No.	1 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	ORIENTAL TRIMEX LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000881AM26
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under Para 4.06 of HBP-2023. After examination of the export and import items, the Committee observed that, due to the inherent nature of such materials, it is very difficult to ensure that the exact imported item having specific veins, texture, design, colour, hardness, softness, and the associated country-of-origin characteristics will be the same material used to manufacture the export product. In view of the above and considering the sensitive nature of the item as well as the potential risk of diversion of imported material into the domestic market, the Committee decided to reject the case.

The Committee further advised that the firm may explore other suitable duty-benefit schemes.

Case No.	2 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	ORIENTAL TRIMEX LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000884AM26
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under Para 4.06 of HBP-2023. After examination of the export and import items, the Committee observed that, due to the inherent nature of such materials, it is very difficult to ensure that the exact imported item having specific veins, texture, design, colour, hardness, softness, and the associated country-of-origin characteristics will be the same material used to manufacture the export product. In view of the above and considering the sensitive nature of the item as well as the potential risk of diversion of imported material into the domestic market, the Committee decided to reject the case.

The Committee further advised that the firm may explore other suitable duty-benefit schemes.

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Case No.	3 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CALLISONS FLAVORS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002619AM26
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under Para 4.06 of HBP-2023. After detailed deliberation and based on the recommendation of technical authority, the committee decided to approve the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
114288-Mint Flavor N&AOS5097597 (net content of 115536V1 Peppermint Flavor 114288 Preblended = 15053.466 Kgs.)	22500 Kg	115536V1 Peppermint Flavor 114288 Preblended	15204 kg.
114965 Mint Flavor N&AOS4007710 (net content of 115542V1 Peppermint Flavor 114965 Preblended = 41576.238 Kgs.)	56520 Kg	115542V1 Peppermint Flavor 114965 Preblended	41992 kg.
13006 Mint Flavor N&AOS5097595 (net content of 115543V1 Peppermint Flavor 113006 Preblended = 85482.179 Kgs.)	120960 Kg	115543V1 Peppermint Flavor 113006 Preblended	86337 kg.

Note-: The above norms are fixed under Para 4.06, shall be applicable only for the present application. No authorization shall be issued on repeat basis of these norms.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	4 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SUDARSHAN GUJARAT MFG PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003464AM26
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

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The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under Para 4.06 of HBP-2023. After detailed deliberation and based on the recommendation of technical authority, the committee decided to approve the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Pigment Red 168N (TULACOATSCARLET)	1 kg.	Crude Pigment Red 168(Purity NMT 99.6%)	1.0 kg.

Note-: The above norms are fixed under Para 4.06, shall be applicable only for the present application. No authorization shall be issued on repeat basis of these norms.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	5 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SUDARSHAN GUJARAT MFG PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003469AM26
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under Para 4.06 of HBP-2023. After detailed deliberations, the Committee decided to ask the firm to provide the following:

- Ratio of PR-12 and PV- 19 obtained as mix in the reaction.
- Complete and balance chemical reaction with quantity and commercial value of byproducts mainly phosphoric acid (100%) as shown in material balance.
- Personal hearing.

The case stands deferred.

Case No.	6 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SUDARSHAN GUJARAT MFG PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003471AM26
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

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The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under Para 4.06 of HBP-2023. After detailed deliberation and based on the recommendation of technical authority, the committee decided to approve the norms as under:

Export item	**Qty**	**Import item**	**Qty. Recommended**
Pigment Yellow 65		4-Methoxy 2- Nitroaniline	0.33 kg
		2 -Methoxy Aceto Acetanilide	0.42 kg
		Caustic Soda Lye 100%	0.268 kg.

Note-: The above norms are fixed under Para 4.06, shall be applicable only for the present application. No authorization shall be issued on repeat basis of these norms.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	7 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SUDARSHAN GUJARAT MFG PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003472AM26
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under Para 4.06 of HBP-2023. After detailed deliberations, the Committee observed that, based on the information submitted so far, the reply given is vague and incomplete. Accordingly, the Committee decided to ask the firm to provide the following:

- % purity of export item
- Complete composition of export item.
- Complete and balance chemical reactions showing mol. Weight and % yield om molar basis.
- Specific use of import item no 4 t o7 in the export
- Import item no-3 does not match with chemical reaction given.

The case stands deferred.

Case No.	8 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	WORLDWIDE SMALL DIAMONDS MANUFACTURING PRIVATE LIMITED
Meeting Number	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026

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and Date	
HQ File Number	HQRNORM APPLY 00005685AM26
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The committee considered the case as per the agenda, and after detailed deliberation, the committee decided to defer the case for further examination and comments from the technical authority.

The case stands deferred.

Case No.	9 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	M-TECH INNOVATIONS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006243AM25
RA File Number	312404000375 AM08
Licence No and Date	3110032883/28/02/2008

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- The date of license is 28/02/2008 and reason for approaching DGFT, for fixation of norms, after 18 years.
- To indicate the weight of each export item in KG terms, indicating net import content and wastage separately.
- Manufacturing process giving specific name of Import item whether it is paper or paper board.
- To fill 4 E table indicating both imported and indigenous items, required for the manufacture of export item per kg of export item with wastage percentage.

The case stands deferred

Case No.	10 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	M-TECH INNOVATIONS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00005954AM25
RA File Number	312404000067 AM09
Licence No and Date	3110034184/25/06/2008

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

1. The date of license is ***25/06/2008*** and reason for approaching DGFT, for enhancement of one of the items (paper

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Board) after 17/18 years.

2. To indicate the weight of each export item in KG terms, indicating net import content and wastage separately.

3. Manufacturing process and to fill 4 E table indicating both imported and indigenous items, required for the manufacture of export item per kg of export item with wastage percentage.

The case stands deferred

Case No.	11 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	AMTEX DYECHEM INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006483AM26
RA File Number	082404000285 AM17
Licence No and Date	0810138922/20/10/2016

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

1. Copy of shipping bills relevant to authorization. Showing % dye content in the export item.
2. COA of export item showing dye content in export.

The case stands deferred

Case No.	12 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006300AM25
RA File Number	02AA04035384 AM22
Licence No and Date	0211001580/02/12/2021

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
ACCINOX -ZC(After Forming Pastilles)	1 kg.	ANTIOXIDENT-6PPDRUBBER CHEMICAL (DIMETHYL BUTYL-N-PHNYL-PPHENYLENEDIAMINE(ANTIOXIDENT FORRUBBER))	0.9319 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

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Case No.	13 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006323AM25
RA File Number	02AA04035385 AM22
Licence No and Date	0211001579/02/12/2021

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
ACCINOX TQ BEADS(After forming Beads)	1 kg.	ACCINOX-TMQ(RUBBER ANTIOXIDANT TMQ(TQ)(2,2,4-TRIMETHYL-1,2 DIHYDROQUINOLINE POLYMERIZED)	0.9407 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	14 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006324AM25
RA File Number	02AA04035196 AM22
Licence No and Date	0211001581/02/12/2021

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
ACCICURE MBTS POWDER	1 kg.	MBTS POWDER(ACCELERATOR MBTS OIL POWDER)	0.9407 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	15 / NC/4/MEET/Apr/202627/1

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Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006325AM25
RA File Number	02AA04035181 AM22
Licence No and Date	0211001582/02/12/2021

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
ACCICURE HBS POWDER(Oil Treated)	1 kg.	CBS GRANULE (N-CYCLOHEXYL -2-BENZOTHIAZOLE SULPHENAMIDE)	0.9407 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	16 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	DECO MICA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00004683AM25
RA File Number	08AX04000137 AM22
Licence No and Date	0811003798/18/01/2022

Norms Committee Decision:

The committee considered the case as per the agenda and noted that RA Ahmedabad, through emails dated 29.07.2025, 27.01.2026, and 10.02.2026, had been requested to conduct an inquiry and inspect the factory to verify the incorporation of the imported item “Polyethylene Film” into the export product, determine its actual end-use, and submit a report to the Chairman of Norms Committee-4 for finalization of input-output norms. Since the inspection report is still pending, the committee decided to constitute a sub-committee to visit the factory premises and submit its report to the Norms Committee.

The case stands deferred.

Case No.	17 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	SBL COLORTECH P LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006416AM26
RA File Number	03AX04002205 AM23
Licence No and	0311016297/12/07/2022

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Date	

Norms Committee Decision:

The committee considered the case as per the agenda and observed that the firm has submitted a review application for enhancement in approved norms vide NC Meeting No-. NC/4/MEET/Jan/202526/17dated 28.01.2026. The matter was discussed in the meeting and examined in consultation with the technical authority. Based on the recommendations received, the committee found no merit in the case for enhancement in approved norms and decided to maintain the status quo of the earlier decision.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	18 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002323AM23
RA File Number	02AX04000108 AM23
Licence No and Date	0211002767/28/07/2022

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item*:* ACCINOX-100 (62/1401- Mixed Diaryl para Phenylene Diamine(Minimum content 80%)

Qty: 1.0 Kg

Import item;

S. no	***Item description***	***Qty.***
1	ANILINE	***0.367 kg***
2	HYDROQUINONE-	***0.446 kg***
3	ORTHO TOLUIDINE	***0.218 kg***

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	19 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006330AM25
RA File Number	02AX04000237 AM23

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Licence No and Date	0211002766/28/07/2022

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended
ACCICURE BSM	1 Kg.	ACCELERATORS NOBS(GRANULE)(NOXYDIETHYLENE-2-BENZOTHIAZOLLESULFONAMIDE	0.8912 Kg

Case No.	20 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HIMADRI SPECIALITY CHEMICAL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006510AM26
RA File Number	02AX04000148 AM24
Licence No and Date	0211004570/10/06/2023

Norms Committee Decision:

The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to approve ad hoc norms as under:

Export item	Qty	Import item	Qty Recommended
COAL TAR PITCH (BINDER PITCH) / IMPREGNATION PITCH	4000 MT	COAL TAR PITCH HARD PITCH	4000 MT

RA may take necessary action subject to compliance with other usual conditions of HBP.

Case No.	21 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CENTRAL INDIA VENEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006360AM26
RA File Number	50AX04000028 AM24
Licence No and Date	5011000945/10/07/2023

Norms Committee Decision:

The committee considered the case as per the agenda and based on the recommendations of the technical authority, the

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committee decided to approve ad hoc norms as under:

Export item	Qty	Import item	Qty Recommended
TEAK VENEER SHEETS (cut sizes)	16740 Kg	TEAK VENEER IN BUNDLES	17242.20 Kg

RA may take necessary action, subject to compliance with other usual conditions of HBP.

Case No.	22 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00005251AM24
RA File Number	02AX04000307 AM24
Licence No and Date	0211004991/25/08/2023

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended
ACCINOX-100 (MIXED DIARYL-P-PHENYLENE-DIAMINE)(ACCINOX-100 (MIXED DIARYL-PPHENYLENE- DIAMINE))	1 kg.	ANILINE(ANILINE)	0.8912 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	23 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006490AM25
RA File Number	08AX04001308 AM24
Licence No and Date	0811009598/09/10/2023
Norms Committee Decision:	

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Location: DGFT(HQ)

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The committee considered the case as per the agenda, and after detailed deliberation, the committee decided to defer the case for further examination and comments from the technical authority.

The case stands deferred.

Case No.	24 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006489AM25
RA File Number	08AX04001568 AM24
Licence No and Date	0811009998/20/11/2023

Norms Committee Decision:

The committee considered the case as per the agenda, and after detailed deliberation, the committee decided to defer the case for further examination and comments from the technical authority.

The case stands deferred.

Case No.	25 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CALLISONS FLAVORS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00001612AM26
RA File Number	31AX04000226 AM24
Licence No and Date	3111002850/01/12/2023

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Spearmint Rectified High Carvone Fraction, Natura	1 kg.	L-Carvone	0.909 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	26 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED

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Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00007406AM24
RA File Number	02AX04000541 AM24
Licence No and Date	0211005575/14/12/2023

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
ACCINOX-100 (62/1401- Mixed Diaryl para Phenylene Diamine (Minimum content 100%)	1 kg.	ANILINE	*0.435 kg*

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	27 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006503AM26
RA File Number	04AX04000857 AM24
Licence No and Date	0411006663/04/01/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item: 1. Carbon_Plank_83x5_Fiberline_127.7m

Qty.; 32180. 00 meter (Weight- 20788.54 Kgs)

Import Items:

S. No.	**Import description**	**Technical Specification**	**Qty. recommended**
1	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	15566.66 Kg
2	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	160.90 Kg

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3	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	550.28 Kg
4	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	5045.89 kg
5	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	28.96 Kg
6	TMCH-50-AL (ORGANIC PEROXIDE TYPE E,LIQUID)	Cross linking agent	67.58 Kg
7	BC-530 INHIBITOR	Inhibiting Agent	6.44 Kg
8	Peroxan PK 295 P	Cross linking agent	22.53 Kg

Export Item: 2. Carbon_Plank_83x5_Fiberline_252.0m

Qty.; 63504.000 meter (Weight- 41023.58 Kgs)

Import Items:

S.No.	**Import description**	**Technical Specification**	**Qty.**
9	SF C T50-4.0/240-V110 321 (SIGRAFIL CARBON FIBER)	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM)(Carbon Fibre reinforcement material and resin mix matrix)	30837.54 Kg
10	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM)Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	317.52 Kg
11	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	1085.92 Kg
12	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	9658.960kg
13	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	50.80 Kg
14	TMCH-50-AL (ORGANIC PEROXIDE TYPE	Cross linking agent	127.01 Kg

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	E,LIQUID)		
15	BC-530 INHIBITOR	Inhibiting Agent	12.70 Kg
16	Peroxan PK 295 P	Cross linking agent	38.10 Kg

Export Item: 3. Carbon_Plank_83x5_Fiberline_254.9m

Qty.; 64234.00 meter (Weight- **41495.68 Kgs)**

A. Import Items:

S.No.	**Import description**	**Technical Specification**	**Qty.**
17	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	31070.37 Kg
18	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	321.17 Kg
19	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	1098.42 Kg
20	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	10072.02kg
21	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	57.81 Kg
22	TMCH-50-AL (ORGANIC PEROXIDE TYPE E,LIQUID)	Cross linking agent	134.89 Kg
23	BC-530 INHIBITOR	Inhibiting Agent	12.85 Kg
24	Peroxan PK 295 P	Cross linking agent	44.96 kg

Export Item: 4. Carbon_Plank_83x5_Fiberline_262.2m

Qty.; 66074. 00 meter (Weight- **42684.06 Kgs)**

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Location: DGFT(HQ)

A. Import Items:

S. No.	Import description	Technical Specification	Qty.
25	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	31,960.19 Kg
26	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	330.37 Kg
27	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	1129.87 Kg
28	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	10360.47kg
29	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	59.47 Kg
30	TMCH-50-AL (ORGANIC PEROXIDE TYPE E,LIQUID)	Cross linking agent	138.76 Kg
31	BC-530 INHIBITOR	Inhibiting Agent	13.21 Kg
32	Peroxan PK 295 P	Cross linking agent	46.25 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	28 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GANGA RASAYANIE PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006299AM26
RA File Number	03AX04005659 AM24
Licence No and Date	0311032348/19/03/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the

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technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended
Aromatic Solvent (Garasol 200)	1 MT	Heavy Aromatic	1.05 MT

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	29 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00009248AM24
RA File Number	02AX04000765 AM24
Licence No and Date	0211006220/21/03/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended
ANTIOXIDANTS FOR RUBBER	1 kg.	Diphenylamine	0.800 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	30 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GANGA RASAYANIE PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006294AM26
RA File Number	03AX04006058 AM24
Licence No and Date	0311032616/30/03/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended

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Aromatic Solvent (Garasol150))	1 MT	Heavy Aromatic	1.05 MT

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	31 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	PROAMBIENTE S.A
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006527AM26
RA File Number	03AX04000563 AM25
Licence No and Date	0311033747/10/05/2024

Norms Committee Decision:

The committee considered the case as per the agenda and observed that the firm has submitted a review application for enhancement in approved norms vide NC Meeting No-. NC/4/MEET/Feb/202425/20dated 19.03.2025. The matter was discussed in the meeting and examined in consultation with the technical authority. Based on the recommendations received, the committee found no merit in the case for enhancement in approved norms and decided to maintain the status quo of the earlier decision.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	32 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006502AM26
RA File Number	04AX04000115 AM25
Licence No and Date	0411007414/14/05/2024

Norms Committee Decision:

The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to approve ad hoc norms as under:

Export Item: 1. Carbon_Plank_83x5_Fiberline_short_coil

Qty.; 10762.00 meter (Weight- **6952.25 Kgs)**

Import Items:

S. No.	**Import description**	**Technical Specification**	**Qty.**
1	ZOLTEK PX35: TOW 50K	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82	5206.00 Kg

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	3000M 73 SIZING	CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	
2	Glass Mock NDX	40 HC S.T.C.Glass Mock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	54.00 Kg
3	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	184.00 Kg
4	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	1687.00 kg
5	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	10.00 Kg
6	TMCH-50-AL (ORGANIC PEROXIDE TYPE E,LIQUID)	Cross linking agent	23.00 Kg
7	BC-530 INHIBITOR	Inhibiting Agent	2.00 Kg
8	Peroxan PK 295 P	Cross linking agent	8.00 Kg

RA may take necessary action, subject to compliance with other usual conditions of HBP.

Case No.	33 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006504AM26
RA File Number	04AX04000122 AM25
Licence No and Date	0411007439/20/05/2024

Norms Committee Decision:

The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to approve ad hoc norms as under:

Export Item: 1. Carbon_Plank_83x5_Fiberline_127.7m

Qty.; 32180.00 meter (Weight- **20788.54 Kgs)**

Import Items:

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S. No.	Import description	Technical Specification	Qty. Recommended
1	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	15566.00Kg
2	C T50 - 4.0/240 -V110 FTS 8.6kg Carbon Mock	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	247.00 Kg
3	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	550.0 Kg
4	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	5046.00kg
5	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	29.00 Kg
6	TMCH-50-AL (ORGANIC PEROXIDE TYPE E,LIQUID)	Cross linking agent	68.00 Kg
7	BC-530 INHIBITOR	Inhibiting Agent	6.00 Kg
8	Peroxan PK 295 P	Cross linking agent	23.00 Kg

Export Item: 2. Carbon_Plank_83x5_Fiberline_252.0m

Qty.; 63504.00 meter (Weight- **41023.58 Kgs)**

Import Items:

S.No.	Import description	Technical Specification	Qty. Recommended
9	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	30717.00Kg
10	Glass Mock NDX	40 HC S.T.C.Glass Mock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safeguard the Carbon Plank edges.	318.0 Kg
11	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension	1086.0 Kg

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		113.111x111/2)Peel ply is material which supports product	
12	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	9957.00kg
13	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	57.00 Kg
14	TMCH-50-AL (ORGANIC PEROXIDE TYPE E,LIQUID)	Cross linking agent	133.00 Kg
15	BC-530 INHIBITOR	Inhibiting Agent	13.00 Kg
16	Peroxan PK 295 P	Cross linking agent	44.00 Kg

Export Item: 3. Carbon_Plank_83x5_Fiberline_254.9m

Qty.; 64234.00 meter (Weight- **41495.68 Kgs)**

Import Items:

S.No.	**Import description**	**Technical Specification**	**Qty. Recommended**
17	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	31070 .00Kg
18	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM)Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	321.0 Kg
19	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	1098.0 Kg
20	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	10072.00kg
21	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	58.00 Kg
22	TMCH-50-AL (ORGANIC PEROXIDE TYPE E,LIQUID)	Cross linking agent	135.00 Kg

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23	BC-530 INHIBITOR	Inhibiting Agent	13.00 Kg
24	Peroxan PK 295 P	Cross linking agent	45 kg

Export Item: 4. Carbon_Plank_83x5_Fiberline_262.2m

Qty.; 66074.00 meter (Weight- **42684.06 Kgs)**

Import Items:

S. No.	**Import description**	**Technical Specification**	**Qty. Recommended**
25	SF C T50-4.0/240-V110 321-000A(CARBON FIBER)	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	32086.00Kg
26	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	330.00 Kg
27	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	1130.00 Kg
28	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	10050.00kg
29	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	53.00 Kg
30	TMCH-50-AL (ORGANIC PEROXIDE TYPE E,LIQUID)	Cross linking agent	132.00 Kg
31	BC-530 INHIBITOR	Inhibiting Agent	13.00 Kg
32	Peroxan PK 295 P	Cross linking agent	40.00 Kg

RA may take necessary action subject to compliance with other usual conditions of HBP.

Case No.	34 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	RUBAMIN PRIVATE LIMITED
Meeting Number	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026

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and Date	
HQ File Number	HQRNORM APPLY 00001339AM25
RA File Number	34AX04000231 AM25
Licence No and Date	3411005049/14/06/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Sodium Molybdate	100000 Kg	Roasted Molybdenum Concentrate(Moly Content 58 %)	0.686 Kg/Kg in the export item.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	35 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GANGA RASAYANIE PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006297AM26
RA File Number	03AX04001468 AM25
Licence No and Date	0311035037/28/06/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Aromatic Solvent (Garasol 150))	1 MT	Heavy Aromatic	1.05 MT

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	36 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GANGA RASAYANIE PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006296AM26
RA File Number	03AX04001469 AM25
Licence No and	0311035086/01/07/2024

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Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)
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Date	

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Aromatic Solvent (Garasol 200)	1 MT	Heavy Aromatic	1.05 MT

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	37 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006501AM26
RA File Number	04AX04000258 AM25
Licence No and Date	0411007678/03/07/2024

Norms Committee Decision:

The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to approve ad hoc norms as under:

Export Item: 1. Carbon_Plank_83x5_Fiberline_127.7m

Qty.; 20687. 00 meter (**Weight- 13364.06 Kgs)**

Import Items:

S.No.	**Import description**	**Technical Specification**	**Qty. Recommended**
1	SF C T50-4.0/240-V110 321 (CARBON FIBER)	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM)(Carbon Fibre reinforcement material and resin mix matrix)	10046.000Kg
2	Glass Mock NDX	40 HC S.T.C.Glass Mock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safeguard the Carbon Plank edges.	103.000 Kg
3	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	354.00 Kg
4	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	3244.000kg

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Location: DGFT(HQ)
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5	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	17.000 Kg
6	BC-530 INHIBITOR	Inhibiting Agent	4.000 Kg

Export Item: 2. Carbon_Plank_83x5_Fiberline_252.0m

Qty.; 40824.00 meter **(Weight- 26372.30 Kgs)**

Import Items:

S. No.	Import description	Technical Specification	Qty. Recommended
7	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM)(Carbon Fibre reinforcement material and resin mix matrix)	19747.00Kg
8	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	204.00 Kg
9	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	698.00 Kg
10	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	6401.00kg
11	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	33.000 Kg
12	BC-530 INHIBITOR	Inhibiting Agent	8.00 Kg

Export Item: 3. Carbon_Plank_83x5_Fiberline_254.9m

Qty.; 41293.00 meter (**Weight- 26675.79 Kgs)**

A. Import Items:

S. No.	Import description	Technical Specification	Qty. Recommended
13	SF C T50-4.0/240-V110 321 (CARBON FIBER)	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	20052.000 Kg

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14	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	206.000 Kg
15	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	706.00 Kg
16	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	6475.00 kg
17	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	33.00 Kg
18	BC-530 INHIBITOR	Inhibiting Agent	8.00 Kg

Export Item: 4. Carbon_Plank_83x5_Fiberline_262.2m

Qty.; 38543.00 meter **(Weight- 24899.04 Kgs)**

Import Items:

S.No.	Import description	Technical Specification	Qty. Recommended
19	SF C T50-4.0/240-V110 321 (CARBON FIBER)	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	18717.000Kg
20	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	193.000 Kg
21	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	659.000 Kg
22	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	6044.000kg
23	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	31.000 Kg
24	BC-530 INHIBITOR	Inhibiting Agent	8.000 Kg

Export Item: 5. Carbon_Plank_83x5_Fiberline_short_coil

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Qty.; 10762.00meter **(Weight-6952.25 Kgs)**

Import Items:

S.No.	Import description	Technical Specification	Qty. Recommended
25	SF C T50-4.0/240-V110 321 (CARBON FIBER)	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Carbon Fibre reinforcement material and resin mix matrix)	5226.00Kg
26	Glass Mock NDX	40 HC S.T.C.Glass Mock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	54.00 Kg
27	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	184.00 Kg
28	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	1687.00kg
29	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	9.00 Kg
30	BC-530 INHIBITOR	Inhibiting Agent	2.00 Kg

RA may take necessary action subject to compliance with other usual conditions of HBP.

Case No.	38 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006332AM26
RA File Number	02AX04000227 AM25
Licence No and Date	0211006900/12/07/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended

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Accimel (Powder)/Accimel (Pallet)/Prepared Rubber Accelerators (Containing min 38% of import item	1 kg	PLASTICIZER PEPTIZER PENTA CHLORO THIO PHENOL PCTP	0.397 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	39 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	WILLOWOOD CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002168AM25
RA File Number	34AX04000344 AM25
Licence No and Date	3411005217/26/07/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
CYPERMETHRIN 144g/l + IMIDACLOPRID 200g/l SE	1 kg	IMIDACLOPRID TECHNICAL 97% W/W MIN	0.1838 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	40 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006505AM26
RA File Number	04AX04000382 AM25
Licence No and Date	0411007924/31/07/2024

Norms Committee Decision:

The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to approve ad hoc norms as under:

Export Item: 1. Carbon_Plank_83x5_Fiberline_127.7m

Qty.; 32180.400 meter **(Weight- 20788.54 Kgs)**

Import Items:

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S. No.	Import description	Technical Specification	Qty. Recommended
1	SF C T50-4.0/240-V110 321 (CARBON FIBER)	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM)(Carbon Fibre reinforcement material and resin mix matrix)	15627.00Kg
2	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	161.00 Kg
3	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	550.00 Kg
4	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	5046.00kg
5	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	26.00 Kg
6	BC-530 INHIBITOR	Inhibiting Agent	6.00 Kg

Export Item: 2. Carbon_Plank_83x5_Fiberline_252.0m

Qty.; 63504.000 meter **(Weight- 41023.58 Kgs)**

Import Items:

S.No.	Import description	Technical Specification	Qty. Recommended
7	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM)(CarbonFibre reinforcement material and resin mix matrix)	30717.00Kg
8	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	318.00 Kg
9	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	1086.00 Kg

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10	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	9957.00 kg
11	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	51.00 Kg
12	BC-530 INHIBITOR	Inhibiting Agent	13.00 Kg

Export Item: 3. Carbon_Plank_83x5_Fiberline_254.9m

Qty.; 64234.800 meter **(Weight- 41495.68 Kgs)**

Import Items:

S.No.	Import description	Technical Specification	Qty. Recommended
13	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Sizing Carbon Fibre reinforcement material and resin mix matrix)	31070.000 Kg
14	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	321.000 Kg
15	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	1098.000 Kg
16	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	10072.000kg
17	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	51.00 Kg
18	BC-530 INHIBITOR	Inhibiting Agent	13.00 Kg

Export Item: 4. Carbon_Plank_83x5_Fiberline_262.2m

Qty.; 66074.400 meter **(Weight- 42684.06 Kgs)**

Import Items:

S.No.	Import description	Technical Specification	Qty.

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19	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM) (Carbon Fibre reinforcement material and resin mix matrix)	31960.000Kg
20	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	330.000 Kg
21	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	1130.000 Kg
22	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	10360.000kg
23	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	53.000 Kg
24	BC-530 INHIBITOR	Inhibiting Agent	13.000 Kg

Export Item: 5. Carbon_Plank_83x5_Fiberline_short_coil

Qty.; 10762.000meter **(Weight- 6952.25 Kgs)**

A. Import Items:

S. No.	**Import description**	**Technical Specification**	**Qty. Recommended**
25	ZOLTEK PX35: TOW 50K 3000M 73 SIZING	(Dims : 115 x 115 x 110 cms / 15 pcs / 21,82 CBM)(Carbon Fibre reinforcement material and resin mix matrix)	5206.00Kg
26	Glass Mock NDX	40 HC S.T.C.GlassMock(Measurement: CBM) Glass Mock used to absorb the excess Resin to Safe guard the Carbon Plank edges.	54.00 Kg
27	PEEL PLY	Peel Ply PA6.6P/105G/M2/0.0815*500 M RD (dimension 113.111x111/2)Peel ply is material which supports product	184.00 Kg
28	Sirester VE 45-M-90	Sirester VE 45-M-90 /W (A1001)(Resin Mix)	1687.00kg

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29	RELEASE AGENT TYPE - PAT-656/3	Mould Release Agent	9.00 Kg
30	BC-530 INHIBITOR	Inhibiting Agent	2.00 Kg

RA may take necessary action subject to compliance with other usual conditions of HBP.

Case No.	41 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	RUBAMIN PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002378AM25
RA File Number	34AX04000378 AM25
Licence No and Date	3411005279/07/08/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	S. No	Import item	Qty Recommended
MOLYBEDNUM TRIOXIDE	1 Kg	1	Spent CatalystContaining Molybdenum content of 6 % i.e. 0.77326 Kgs	12.22 Kg
		2	Hydrogen Peroxide(50 % w/w)	0.600 Kg
		3	Alamine / Tri Octyle Amine	0.00156 Kg
		4	Primary Amine	0.0031 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	42 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	WILLOWOOD CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002515AM25
RA File Number	34AX04000404 AM25

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Deputy Director)
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Location: DGFT(HQ)
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Licence No and Date	3411005293/13/08/2024

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
METRIBUZIN 70% WDG	1kg.	METRIBUZIN TECHNICAL 97 PERCENT MIN	0.707 kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	43 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	UNITED MUD-CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006525AM26
RA File Number	03AX04003160 AM25
Licence No and Date	0311037566/01/10/2024

Norms Committee Decision:

The committee considered the case as per the agenda and observed that the firm has submitted a review application for enhancement in approved norms vide NC Meeting No-. NC/4/MEET/Feb/202425/20 dated 19.03.2025. The matter was discussed in the meeting and examined in consultation with the technical authority. Based on the recommendations received, the committee found no merit in the case for enhancement in approved norms and decided to maintain the status quo of the earlier decision.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	44 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HP ADHESIVES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003976AM25
RA File Number	03AX04002695 AM25
Licence No and Date	0311038435/04/11/2024

Norms Committee Decision:

The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to approve ad hoc norms as under:

Export Item Name: SILICONE SEALANT

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Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

Qty.: 30000 kg

Import item;

S. no.	Item description	Qty. recommended per Kg of export
1	FUMED SILICA(THICKENING AGENT	0.150 kg
2	OH POLYMER(SILICONE BASED POLYMER	0.5245 Kg
3	METHYLTRI ACETOXY SILANE (MTAS)(CROSS LINKING AGENT	0.0450 Kg
4	METHYL TRIS(METHYL ETHYL KETOXIME) SILANE (MOS)(NEUTRAL CURING AGENT)	0.0450 Kg
5	DI-TERT- BUTOXY DIACETOXY SILANE (BDAC)(ADHESION PROMOTER)	0.0450 Kg

RA may take necessary action, subject to compliance with other usual conditions of HBP.

Case No.	45 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	RUBAMIN PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00004219AM25
RA File Number	34AX04000687 AM25
Licence No and Date	3411005677/19/11/2024

Norms Committee Decision:

The Committee considered the case in accordance with the agenda and noted that the subject authorization has been surrendered at RA-VADODARA on dated 09.04.2026. Therefore, the committee decided to close the case.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	46 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	RUBAMIN PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00004220AM25
RA File Number	34AX04000709 AM25

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Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

Licence No and Date	3411005678/19/11/2024

Norms Committee Decision:

The Committee considered the case in accordance with the agenda and noted that the subject authorization has been surrendered at RA-VADODARA on dated 09.04.2026. Therefore, the committee decided to close the case.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	47 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GRABECO PACKAGING LLP
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00005316AM25
RA File Number	05AX04003448 AM25
Licence No and Date	0511030013/01/01/2025

Norms Committee Decision:

The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to approve ad hoc norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
PAPER PULP MOULDED PRODUCTS	300000 kg	OIL PROOFING AGENT (BS9103)	4500 kg

RA may take necessary action subject to compliance with other usual conditions of HBP.

Case No.	48 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	FIRE SAFETY DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00005443AM25
RA File Number	05AX04003324 AM25
Licence No and Date	0511030095/03/01/2025

Norms Committee Decision:

The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to approve ad hoc norms as under:

S. no	**Export Item**	**Qty**	**Import item**	**Qty.**

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1	AFFF-90 HG Raw Material of Fire Fighting Aqueous Concentrate(Containing DX 1025 Fluoro Surfactant-0.14 Kg/per kg of export)	67000.0 Kg	DX 1025 Fluoro Surfactant	0.14 Kg per Kg of export
2	Fire Chem Aqueous Film Forming Foam AFFF Grade-3% (Containing DX 1025 Fluoro Surfactant-0.012 Kg/per litre of export)	400000.0 Litre (404000 Kgs)	DX 1025 FLUORO SURFACTANT	0.012 Kg per litre of export
3	AFFF-25 Raw Material of Fire Fighting Aqueous Concentrate (AFFF) % (Containing DX 1025 Fluoro Surfactant-0. 0.85 Kg/per kg of export	1500.0 kg	DX 1025 FLUORO SURFACTANT	0.80 Kg per kg of export
4	FireChem Alcohol Resistance Aqueous Film Forming Foam (AR-AFFF) C6 Type- 3 x 6 Percent UL Listed (Containing DX 5011 FLUORINATED SURFACTANT 0.016 Kg/per litre of export	180000.0 Litre (181800 Kgs)	DX 5011 FLUORINATED SURFACTANT	0.016 Kg per kg of export
5	AFFF-11 Raw Material of Fire Fighting Aqueous Concentrate (AFFF) (Containing DX 5011 FLUORINATED SURFACTANT 0 .84 Kg/per kg of export	500.0 Kg	DX 5011 FLUORINATED SURFACTANT	0.80 Kg per kg of export

Note-: The above norms are fixed only for the present application. No authorization shall be issued on repeat basis of these norms.

RA may take necessary action, subject to compliance with other usual conditions of HBP.

Case No.	49 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	BUZIL ROSSARI PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00005841AM25
RA File Number	03AX04005447 AM25
Licence No and Date	0311040712/24/01/2025

Norms Committee Decision:

The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to approve ad hoc norms as under:

Export item: Vegetable Parchment paper / Baking Paper / Greaseproof Paper(embosed / non embossed, **cut to shape**, Sheet,

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Location: DGFT(HQ)

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performed, with / without coating with / without printing, with / without reinforcing material) (40-100 GSM)

Qty.: 114280.0 Kg

Import item: Vegetable Parchment Paper/ Baking Paper/Greaseproof Paper(Paper silicone layer/non-sticking / Base Paper in Roll form/ Multibake) (40-100 GSM)

Qty.: 114851.40 Kg

RA may take necessary action subject to compliance with other usual conditions of HBP.

Case No.	50 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ARKRAY HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00006153AM25
RA File Number	52AX04000354 AM25
Licence No and Date	5211012028/11/02/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred

Case No.	51 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SHAH INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00006213AM25
RA File Number	08AX04001907 AM25
Licence No and Date	0811014101/13/02/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S. No**	**Import item**	**Qty Recommended**
REACTIVE BLACK 5 HC / CI	1 kg.	1	H acid	0.270 kg.

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REACTIVE BLACK 5		2	Vinyl Sulphone Ester / Vinyl Sulfone Easter (Acetanilide Based)	0.480 kg.
		3	Sodium nitrite	0.090 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	52 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GENERAL CROP SCIENCE
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00006657AM25
RA File Number	05AX04004200 AM25
Licence No and Date	0511031308/12/03/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S. No**	**Import item**	**Qty Recommended**
Chlorpyrifos 40 o/0 EC **40%w/v)**	1 Ltr.	1	Chlorpyrifos Technical 97 o/o w/w min.Chlorpyrifos Technical 97% w/w min	0.404 kg
		2	C-IX	0.487 kg.
Chlorpyrifos 20 o/o EC **20%w/v)**	1 Ltr.	3	Chlorpyrifos Technical 97 o/o w/w minChlorpyrifos Technical 97% w/w min	0.202 kg.
		4	C-IX	0.694 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	53 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GENERAL CROP SCIENCE
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00006658AM25
RA File Number	05AX04004202 AM25

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Licence No and Date	0511031309/12/03/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S. No**	**Import item**	**Qty Recommended**
Profenofos 40% + Lambda-Cyhalothrin 5% EC	1 Ltr.	1	O,O-Diethyl Thiophosphoryl Chloride (DETCL)	0.226 kg.
		2	Orthochlorophenol (OCP)	0.158 kg.
		3	C-IX	0.411 kg.
		4	Lambda Cyhalothric acid	0.0334 kg.
Profenofos 50% + Cypermethrin 5% EC	1 Ltr.	5	O,O-Diethyl Thiophosphoryl Chloride (DETCL	0.2826 kg.
		6	Orthochlorophenol (OCP)	0.198 kg.
		7	C-IX	0.302 kg.
Profenofos 60% + Cypermethrin 12% EC	1 Ltr.	8	O,O-Diethyl Thiophosphoryl Chloride (DETCL)	0.339 kg
		9	Orthochlorophenol (OCP)	0.237 kg.
		10	C-IX	0.100 kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	54 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00005647AM26
RA File Number	08AX04002175 AM25
Licence No and Date	0811014494/22/03/2025
Norms Committee Decision:	

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The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to rectifythe ad hoc norms as under:

Export Item Name: UNPRINTED FLEXIBLE PACKAGING MATERIAL OF MULTILAYERS IN ROLL FORM (Net Content in the Export Product 72000 KGS of ONE SIDE COATED (C1S) PAPER (COATED PAPER) 50 GSM PAPER and 25000 KGS of BOPP Film

Qty.; 100000 kg.

Import Items:

S. No	Item Description	Qty. Recommended
1	ONE SIDE COATED (C1S) PAPER (COATED PAPER) 50 GSM PAPER	74230 Kg
2	BOPP FILM (relevant thickness)	25775 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	55 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GALAXY SURFACTANTS LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000022AM26
RA File Number	03AX04006716 AM25
Licence No and Date	0311042750/01/04/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	S. No	Import item	Qty Recommended
Sodium Lauroyl Isethionate (Needles) (Galsoft SLI 80)	1 Kg	1	Lauric Acid/ Lauric Acid C1299/ Lauric acid MB/ Lauric Acid C1299 MB	0.625 Kg
		2	Distilled Fatty Acid C810/ Distilled Fatty Acid C810 MB, Caprylic Capric acid/ Caprylic capric Acid MB	0.034 Kg
		3	Sodium Metabisulphite	0.135 Kg

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RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	56 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GALAXY SURFACTANTS LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000023AM26
RA File Number	03AX04006715 AM25
Licence No and Date	0311042752/01/04/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S. No**	**Import item**	**Qty Recommended**
Pearlising Blend (Galaxy Sparkle 655 SB) (SOD LAURETH SULPHATE- 17 %+/-3%, GLYCOL DI STERATE 22 %+/-3%, COCAMIDE MEA 4 %+/-3% GLYCERINE – 0.5 %+/-3%)	1 kg.	1	Stearic Acid (C1845)- Molten /Stearic Acid (C1845 Molten)- MB	0.210 kg.
		2	Lauryl Alcohol C12-14 / C12-14 MB / Fatty Alcohol C12-14 / C12-14 MB / Lauryl Myristyl Alcohol	0.07 kg.
		3	Coconut Fatty Acid (DCFA C818)/ Distilled Palm Kernel fatty Acid C818	0.036 kg.
		4	Mono Ethanol Amine	0.010 kg.
		5	Glycerine/ Refined Glycerine	0.005 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	57 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GALAXY SURFACTANTS LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000056AM26
RA File Number	03AX04006722 AM25

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Licence No and Date	0311042775/02/04/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S. No**	**Import item**	**Qty Recommended**
Pearlising Blend (Sparkle 660) (SOD LAURETH SULPHATE-20.3 %+/-3%, GLYCOL DI STERATE 19.7 %+/-3%, COCAMIDE MEA 7.3 %+/-3%)	1 kg.	1	Stearic Acid (C1845)- Molten /Stearic Acid (C1845 Molten)- MB	0.188 KG
		2	Lauryl Alcohol C12-14 / C12-14 MB / Fatty Alcohol C12-14 / C12-14 MB / Lauryl Myristyl Alcohol	0.075 KG
		3	Coconut Fatty Acid (DCFA C818)/ Distilled Palm Kernel fatty Acid C818	0.0606 KG
		4	Mono Ethanol Amine	0.018 KG

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	58 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GALAXY SURFACTANTS LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000073AM26
RA File Number	03AX04006653 AM25
Licence No and Date	0311042797/02/04/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S. No**	**Import item**	**Qty Recommended**
Sodium Methyl CocoylTaurate (GALSOFT	1 Kg	1	N-Methyl Taurine Sodium Salt 62%	0.232 Kg
SCT-40 PF/ GALSOFT				

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SCT-40 PF - MB)		2	oconut Fatty Acid (HCFA C816 SP) / MB Distilled Hydrogenated Palm Kernel Fatty Acid C816/ MB	0.883 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	59 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	DECO MICA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000233AM26
RA File Number	08AX04000058 AM26
Licence No and Date	0811014709/15/04/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Taking cue from H-68 following norms may be recommended on one time basis:

Export item: DOUBLE SIDE DECORATIVE LAMINATES WITH BARRIER PAPER THICKNESS 12.00MM.of17.4kg+/- 2.5%

Qty.; 1 Sq meter x 10.00 mm thickness of 14.5Kg+-2.5%

Import Items:

S. No	**Item description**	**Qty. recommended**
1	PVC FILM 60 GSM	Deleted
2	Kraft paper	9.15 kg
3	Base Paper	0.214 kg
4	Barrier Paper	0.172 Kg
5	Tissue Paper (18 gsm - 38 gsm)	0.027 kg
6	Phenol	3.344 kg

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7	Malamine	0.362 kg
8	Methanol	3.85 Kg
9	B.O.P.P. Film	0.010 kg

Note: 1. The above norms are based on 10.00 MM Thickness with Average Weight of 14.5 KG +/- 2.5%.

2. In case of variation in thickness/weight, the quantity of import items viz. Phenol, Methanol and Kraft paper, to be allowed may be arrived by adopting Formula:

AxB/C

Where

A= Qty. allowed for 10.00 MM Thickness of Wt. 14.5 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Decorative Laminates proposed to be exported.

C= Either the Standard Thickness of 10.00 MM or the Standard Wt. of 14.5 KG/Sq. Meter of 10.00 MM Thickness.

3. The Quantity of other items viz. Base Paper, Barrier Paper, Tissue Paper, Melamine and BOPP film will remain unchanged irrespective of change of Thickness and Weight of Decorative Laminates to be exported.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	60 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	ARKRAY HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000808AM26
RA File Number	52AX04000019 AM26
Licence No and Date	5211013517/14/05/2025

Norms Committee Decision:

The Committee considered the case in accordance with the agenda and noted that the subject authorization has been surrendered at RA-Surat. Therefore, the committee decided to close the case

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	61 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ARKRAY HEALTHCARE PRIVATE LIMITED

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Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000827AM26
RA File Number	52AX04000020 AM26
Licence No and Date	5211013549/15/05/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to ask the firm to furnish the following:

- Technical process flow diagram of manufacturing of Export item and wastage involved at each step.
- Batch manufacturing record and material issued and material reconciliation sheet for production of a batch for Export item, duly signed by dealing QA/executive/manager.
- Certificate of Analysis (CoA) for imported input products.
- DML (Drug manufacturing license).

The case stands deferred.

Case No.	62 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ARKRAY HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000828AM26
RA File Number	52AX04000021 AM26
Licence No and Date	5211013551/15/05/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	63 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	ARKRAY HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00000864AM26
RA File Number	52AX04000018 AM26
Licence No and Date	5211013594/16/05/2025

Norms Committee Decision:

The Committee considered the case in accordance with the agenda and noted that the subject authorization has been surrendered at RA-Surat. Therefore, the committee decided to close the case

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RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	64 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	MEGHMANI ORGANICS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001058AM26
RA File Number	08AX04002254 AM25
Licence No and Date	0811015120/26/05/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	65 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	MEGHMANI ORGANICS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00006476AM26
RA File Number	08AX04000346 AM26
Licence No and Date	0811015139/28/05/2025

Norms Committee Decision:

The committee considered the case as per the agenda and observed that the firm has submitted a review application for enhancement in approved norms vide NC Meeting No-. NC/4/MEET/Jan/202526/17dated 28.01.2026. The matter was discussed in the meeting and examined in consultation with the technical authority. Based on the recommendations received, the committee found no merit in the case for enhancement in approved norms and decided to maintain the status quo of the earlier decision.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	66 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CHEMICO CHEMICALS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00005745AM26
RA File Number	05AX04000703 AM26
Licence No and Date	0511033002/30/05/2025

Norms Committee Decision:

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The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
ANTIMONY TRIOXIDE WITH 3% MEG COATED	1.0 kg.	ETHYLENE GLYCOL ANTIMONY(Total Antimony Content Avg 56.75 %)	1.51 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	67 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	ARJUNA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001212AM26
RA File Number	10AX04000062 AM26
Licence No and Date	1011003170/02/06/2025

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under Para 4.06 of HBP-2023. After detailed deliberation, the committee decided that in compliance with Policy Circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action to close the case.

Case No.	68 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001221AM26
RA File Number	06AX04000514 AM25
Licence No and Date	0611003673/02/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item Name: KATALCO 86-4X(CATALYST 86-6 CONTAINING COPPER CARBONATE MIN. 81.5%)

Qty.: 205076 Kg

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Import Items:

S. No	Item description	Qty. per Kg of export
1	CIMENT FONDU(CALCIUM ALUMINATE CEMENT-GRADE)	0.0344 Kg
2	Copper Carbonate(BASIC COPPER CARBONATE	0.8313 Kg
3	CP-5 analogue (Rho) alumina	0.0173 kg
4	Min-u-Gel	0.04238 kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	69 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001222AM26
RA File Number	06AX04000529 AM25
Licence No and Date	0611003674/02/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item Name: KATALCO 87-7S/87-7MS(ABSORBENT 87-7S/87-7MS Containing copper sulphide 10%-25%)

Qty.: 220000 Kg

Import Items:

S. No	Item description	Qty. per Kg
1	CEMENTFONDU/CALCIUM ALUMINAT ECEMENT	0.1403 Kg
2	Min U Gel	0.1614 kg
3	Copper Sulphide	0.1518 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

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Case No.	70 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CHEMICO CHEMICALS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00005746AM26
RA File Number	05AX04000788 AM26
Licence No and Date	0511033066/02/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
ANTIMONY TRIOXIDE WITH 3% MEG COATED	1 kg.	ETHYLENE GLYCOL ANTIMONY(Total Antimony Content Avg 56.75 %)	1.51 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	71 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	RHI MAGNESITA INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001241AM26
RA File Number	05AX04000535 AM26
Licence No and Date	0511033082/03/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to ask the firm to furnish the following:

- Weight of Export item in kg terms (as only a number has been indicated in the application)
- Composition of each refractory item, indicating imported and indigenous items and to submit the COA report of each export item.
- To indicate indigenous item/s quantity to use (net + Wastage) along with imported items, and also to fill accordingly in the 4 E table, separately for each export item.

The case stands deferred

Case No.	72 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SRF LIMITED

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Location: DGFT(HQ)

Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001259AM26
RA File Number	05AX04000631 AM26
Licence No and Date	0511033097/03/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
R404A (BLEND OF R143a + R125 + R134a)	1 kg	REFRIGERANT GAS HFC404A/ R404A (i.e blend of HFC-125, HFC-143a and HFC-134a)	1.02 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	73 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PARIJAT INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001279AM26
RA File Number	05AX04000825 AM26
Licence No and Date	0511033120/04/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S.No**	**Import item**	**Qty Recommended**
EMAMECTIN BENZOATE 4.8% + ACETAMIPRID 6.4% ECQUALITY STANDARD	1 ltr.	1	EMAMECTIN BENZOATE TECHNICAL 95% W/W MINQUALITY STANDARD	0.0485 kg.
		2	ACETAMIPRID TECHNICAL 99% W/W MINQUALITY STANDARD	0.0646 kg.
ACETAMIPRID 20% SLQUALITY STANDARD	1 ltr.	3	ACETAMIPRID TECHNICAL 99% W/W MINQUALITY STANDARD	0..202 kg.

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Case No.	74 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001285AM26
RA File Number	34AX04000214 AM26
Licence No and Date	3411006553/04/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S.No**	**Import item**	**Qty Recommended**
RESORCINOL STEARIC ACID MELT (Containing NLT 65% Resorcinol) *	1 kg.	1	RESORCINOL	0.6565 Kg
		2	STERIC ACID	0.34 Kg

***Note: -**As per COA of the export item.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	75 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SANDHYA ORGANIC CHEMICALS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001298AM26
RA File Number	03AX04000752 AM26
Licence No and Date	0311044503/05/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
POLYPHOSPHORIC ACID 115% to 118% Min	1 kg.	YELLOW PHOSPHORUS	0.384 kg.

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RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	76 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SANDHYA ORGANIC CHEMICALS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001299AM26
RA File Number	03AX04000753 AM26
Licence No and Date	0311044504/05/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
POLYPHOSPHORIC ACID 105% Min (PPA**)**	1 kg.	YELLOW PHOSPHORUS	0.340 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	77 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001309AM26
RA File Number	34AX04000200 AM26
Licence No and Date	3411006558/05/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	78 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001310AM26
RA File Number	34AX04000197 AM26

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Licence No and Date	3411006559/05/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	S.No	Import item	Qty Recommended
MICRO CRYSTALLIN WAX	200000.0 Kg	1	PARAFFIN WAX	190000 kg.
		2	LOW DENSITY POLYETHYLENE(LDPE)	10000 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	79 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001311AM26
RA File Number	34AX04000196 AM26
Licence No and Date	3411006560/05/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	80 / NC/4/MEET/Apr/202627/1
Case Status	Case Rejected
Party Name	ARKRAY HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001316AM26
RA File Number	52AX04000022 AM26
Licence No and Date	5211014089/05/06/2025

Norms Committee Decision:

The Committee considered the case in accordance with the agenda and noted that the subject authorization has been surrendered at RA-Surat. Therefore, the committee decided to close the case

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

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Case No.	81 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	INDIA GELATINE AND CHEMICALS LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001353AM26
RA File Number	03AX04001117 AM26
Licence No and Date	0311044569/06/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
GELATINE (GELATINE)	1 kg.	GEL BONES (GEL BONES)	3.92 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	82 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SUNSHIELD CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001407AM26
RA File Number	03AX04001230 AM26
Licence No and Date	0311044652/10/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Tri Decyl Alcohol Ethoxylates- 5 Mole	50 MT	Tri Decyl Alcohol (ISOTRIDECANOL)	23.9 MT
		Ethylene Oxide	26.745 MT

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	83 / NC/4/MEET/Apr/202627/1

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Case Status	Case Deferred
Party Name	COSMO SPECIALITY CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001408AM26
RA File Number	03AX04000706 AM26
Licence No and Date	0311044653/10/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for personal hearing in upcoming meeting with following information:

- Generic name of export product with its catalogue and its use
- Generic name and spec. Of import items with its solid content
- Mfg. process in detail with wastage at each stage of mfg.
- 4.% wastage claimed
- Material balance on solid content basis

The case stands deferred

Case No.	84 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GODREJ INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001410AM26
RA File Number	03AX04001136 AM26
Licence No and Date	0311044658/10/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
GODREJ SLES P-24-170 (Sodium Lauryl Ether Sulphate 1 Mole)		Lauryl Alcohol	0.423 kg.
		Ethylene Oxide	0.096 kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	85 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PRIMA CHEMICALS

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Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001420AM26
RA File Number	08AX04000436 AM26
Licence No and Date	0811015267/10/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
SOLVENT YELLOW 93 (CI NO. 48160)	1 kg.	1-PHENYL-3-METHYL-5-PYRAZOLONE	1.00 kg.
		TRI ETHYL ORTHO FORMATE	0.469 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	86 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GOODWAY CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001436AM26
RA File Number	03AX04001118 AM26
Licence No and Date	0311044686/11/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
LUBRICANT ADDITIVE (ENGINE OIL ADDITIVE GX 6915 Net Content of Overbased Calcium Petroleum Sulfonate (TBN 400)-120736 Kg	224000.0 Kg	Overbased Calcium Petroleum Sulfonate (TBN 400)	121943.36 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP**.**

Case No.	87 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER JELLICE INDIA PRIVATE LIMITED

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Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001492AM26
RA File Number	32AX04000209 AM26
Licence No and Date	3211009203/13/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
GELATINE (GELATINE)	1 kg.	GEL BONES (GEL BONES)	3.92 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	88 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	GREENLAM INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001496AM26
RA File Number	05AX04000963 AM26
Licence No and Date	0511033323/13/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- Specification and function of UV Protective Film in the laminates.
- Calculation of the requirement of UV Protective Film in the laminates and to submit the production/ consumption data(based on 10 mm thickness basis as per SION) for this item for the last three years duly certified by CS of the company.
- Compare the requirement with SION H-68 and it is observed that tissue has been replaced with UV Protective Film with different weight, therefore, to give quantity consideration of the item.

The case stands deferred.

Case No.	89 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001500AM26
RA File Number	03AX04001297 AM26

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Licence No and Date	0311044806/13/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item :NewV UV FLEX PRINTING INK WHITE(PIGMENT content 50.5% +/- 2% AND SOLID CONTENT 50.5 % + /- 2 %)

S. No.	Description of Items	Qty. recommended in Kg(Per Kg of Export)
1	AGISYN 2833 (DPGDA) (DIPROPYLENE GLYCOL DIACRYLATE)	0.0657
2	AMINE MODIFIED POLYSTER ACRYLATE(EB7100)-58000	0.1010
3	BUTYLATED HYDROXY TOULENE	0.0011
4	DISPERBYK 168 -54630	0.0222
5	EFFULGENCE-510 (NPAL)	0.0006
6	IRGACURE 184- 50420	0.0176
7	JRCURE 1819	0.0103
8	LR3130 / EM2374 / Eb 853 / GM63C4E	0.0094
9	OMNIRAD 601	0.0145
10	POLYESTER ACRYLATE - P	0.1515
11	SPEEDCURE TPO-L	0.0145
12	TEGO AIREX 920-56700	0.0051
13	TIOXIDE RFDO	0.5051
14	TPGDA -PROPYL ACRYLATE-31250	0.0707
15	UV-1173 (2-HYDROXY-2-METHYL-1-PHENYL-1-PRPANONE)	0.0261

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RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	90 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001504AM26
RA File Number	03AX04001316 AM26
Licence No and Date	0311044831/16/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item: NewV UV FLEX PRINTING INK WHITE(PIGMENT content 50.5% +/- 2% AND SOLID CONTENT 50.5 % + /- 2 %)

S. No.	**Description of Items**	**Qty. recommended per Kg**
1	AGISYN 2833 (DPGDA) (DIPROPYLENE GLYCOL DIACRYLATE)	0.0657
2	AMINE MODIFIED POLYSTER ACRYLATE(EB7100)-58000	0.1010
3	BUTYLATED HYDROXY TOULENE	0.0011
4	DISPERBYK 168 -54630	0.0222
5	EFFULGENCE-510 (NPAL)	0.0006
6	IRGACURE 184- 50420	0.0176
7	JRCURE 1819	0.0103
8	LR3130 / EM2374 / Eb 853 / GM63C4E	0.0094
9	OMNIRAD 601	0.0145
10	POLYESTER ACRYLATE - P	0.1515

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11	SPEEDCURE TPO-L	0.0145
12	TEGO AIREX 920-56700	0.0051
13	TIOXIDE RFDO	0.5051
14	TPGDA -PROPYL ACRYLATE-31250	0.0707
15	UV-1173 (2-HYDROXY-2-METHYL-1-PHENYL-1-PRPANONE)	0.0261

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	91 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CARMA INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001514AM26
RA File Number	24AX04000099 AM26
Licence No and Date	2411004637/16/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
PAPER CUP	127050 Kg	COATED PAPER AND PAPER BOARD	146108 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	92 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	CG CARBON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001523AM26
RA File Number	10AX04000090 AM26
Licence No and Date	1011003206/17/06/2025
Norms Committee Decision:	

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The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

1. Difference in import and export items and to submit COA report for import items from foreign suppliers and also COA of export item.

2. Justification of wastage claimed for the raw material.

3. In Proforma Invoices, ACTIVATED CARBON-**GOLD GRADE** is not written, which is to be clarified

The case stands deferred

Case No.	93 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	FINSTER BLACK PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001526AM26
RA File Number	03AX04001057 AM26
Licence No and Date	0311044864/17/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm had appeared before Norms Committee in another meeting for a similar case. The firm also submitted a detailed reply outlining the value of byproducts generated during the production of carbon black. Based on the information provided, the calculations were carried out after adjusting for the value of byproducts. Accordingly, the committee decided to fix the norms as follows:

Export item	**Qty**	**Import item**	**Qty Recommended**
Carbon Black	14440 MT	Scrap Tyre(In baled/ multicut /shredded form	15450 MT

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	94 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	VIBFAST PIGMENTS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001539AM26
RA File Number	08AX04000451 AM26
Licence No and Date	0811015315/17/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

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Export item	Qty	Import item	Qty Recommended
COLOUR MASTER BATCHES CONTENT OF POLYESTER (PET/PBT) EVA 30 MT AND CONTENT OF TITANIUM DIOXIDE 70 MT	100 MT	POLYESTER (PET/PBT) EVA	30.9 MT
		TITANIUM DIOXIDE	72.1 MT

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	95 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	BECARRE SPECIALITY INGREDIENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001564AM26
RA File Number	10AX04000097 AM26
Licence No and Date	1011003212/19/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	96 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001567AM26
RA File Number	04AX04000219 AM26
Licence No and Date	0411009816/19/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	S. No	Import item	Qty Recommended
BUTTER FLAVOUR IPC	60000 Kg	1	MCT 60/40 PALM MB (MEDIUM CHAIN TRIGLYCERIDE) IPC 00142411	57960.6 kg.

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Reason: MANOJ.MEENA84@GOV.IN
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10697731		2	BUTYRIC ACID/N IPC 00027744	1518 kg.
		3	NONALACTONE,GAMMA IPC 00070418	424.24 kg.
		4	DIACETYL NAT IPC 00042650	272.7 kg.
		5	VANILLIN EX CATECHOL ROUTE IPC 00220160	151.5 kg.
		6	ACETYL METH CARBINOL IPC 00011490	136.6 kg.
		7	ISO BUTYRIC ACID IPC 00098518	121.21 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	97 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	BIOINGREDIA NATURAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001587AM26
RA File Number	10AX04000094 AM26
Licence No and Date	1011003218/20/06/2025
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under Para 4.06 of HBP-2023. After detailed deliberation, the committee decided that in compliance with Policy Circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action to close the case.	

Case No.	98 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	VISION GEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001596AM26
RA File Number	13AX04000085 AM26
Licence No and Date	1311004004/20/06/2025
Norms Committee Decision:	

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Deputy Director)
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The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S. No**	**Import item**	**Qty Recommended**
METAL (BRASS) JEWELLERY BROACH PLAIN WITH BASE METAL FINDINGS PINS CONTENT OF ARTICLE OF BASE METAL FINDINGS 160000 PCS & BRASS PIN ASSEMBLY & BROACH PIN 10000 PCS	40000 (PCS)	1	ARTICLE OF BASE METAL FINDINGS	160000 (PCS)
		2	BRASS PIN ASSEMBLY AND BROACH PIN	10000 (PCS)
METAL (BRASS) JEWELLERY BROACH PINS STUDDED WITH CULTURED PEARL, SYNTHETIC STONE CONTENT OF ARTICLE OF BASE METAL FINDINGS 120000 PCS, CONTENT OF BRASS PIN ASSEMBLY & BROACH PIN 3000 PCS, CONTENT OF SMALL CULTURED PEARLS 200000 PCS AND CONTENT OF SYNTHETIC STONE 10000 PCS	30000 (PCS)	3	ARTICLE OF BASE METAL FINDINGS	120000 (PCS)
		4	BRASS PIN ASSEMBLY AND BROACH PIN	3000 (PCS)
		5	SMALL CULTURED PEARLS	200000 (PCS)
		6	SYNTHETIC STONE	10000 (PCS)
10 KT GOLD JEWELLERY STUDDED WITH CULTURED PEARLS WITH SILVER SOLDERED BASE METAL (BRASS) PIN CONTENT OF SMALL CULTURED PEARLS 450000 PCS AND CONTENT OF ARTICLE OF BASE METAL FINDINGS 150000 PCS	30000 (PCS)	7	SMALL CULTURED PEARLS	450000 (PCS)
		8	ARTICLE OF BASE METAL FINDINGS	150000 (PCS)
0 KT GOLD JEWELLERY STUDDED WITH CULTURED PEARL AND SYNTHETIC STONE AND SEMI PRECIOUS STONE WITH SILVER SOLDERED BASE METAL (BRASS) PIN CONTENT OF SMALL CULTURED PEARLS 40000 PCS AND CONTENT OF ARTICLE OF BASE METAL FINDINGS 20000 PCS	4000 (PCS)	9	SMALL CULTURED PEARLS	40000 (PCS)
		10	ARTICLE OF BASE METAL FINDINGS	20000 (PCS)

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Note:- All the import itemsare allowed on net-to-net basis accountability.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	99 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001598AM26
RA File Number	03AX04001018 AM26
Licence No and Date	0311044989/20/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

S. No	**Description of Resultant Product**	**S. No.**	**Description of Items to be Imported**	**Qty recommendedin Kg Per Kg of Export**
1	CYAN OFFSET INK WITH DRIER (19% +/- 3% PIGMENT AND 37% +/- 3% SOLID RESIN)	1	PIGMENT FLUSHES CYAN (DISPERSED IN NON AQUEOUS MEDIA) FOR PRINTING INK (30%+/-2% PIGMENT AND 36%+/-2% SOLID RESIN)	0.59
		2	VARNISHES (OIL SOLUBLE PHENOLIC RESIN BASED VARNISH (HIGHVISCOSITY) SOLID RESIN CONTENT 54%+/-2%)	0.26
		3	POLYETHYLENE WAX	0.05
		4	COXI-OXIRETARDER	0.01
		5	PTFE (POLY TETRA FLURO ETHYLENE) WAX COMPOUND	0.01
		6	LITHOSPERSE 700S CS (KAOLIN CLAY)	0.01
		7	COBALT MAGNESIUM MIX DRIER (CONTAINING 12.20 % COBALT 2-	0.02

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			ETHYLHEXAONATE & 37.3 % MAGNESIUM ETHYLHEXAONATE IN VEGETABLE ESTER)	
		8	HEAVY MINERAL OIL	0.05
		9	PACKING MATERIAL :PLASTIC CARTRIDGE OF 2 KGS CAPACITY(WHITE OR BLACK)(R1/R1.11)	Net to net with an accountability clause
		10	PACKING MATERIAL :PLASTIC PISTONS FOR CARTRIDGE (WHITE OR BLACK)(R1/R1.11)	Net to net with an accountability clause
2	MAGENTA OFFSET INK WITH DRIER (18% +/- 3% PIGMENT & 36% +/- 3% SOLID RESIN)	11	PIGMENT FLUSHES MAGENTA DISPERSED INNON AQUEOUS MEDIA) FOR PRINTING INK(27%+/-2% PIGMENT AND 35%+/-2% SOLID RESIN)	0.61
		12	VARNISHES (OIL SOLUBLE PHENOLIC RESIN BASED VARNISH (HIGHVISCOSITY) SOLID RESIN CONTENT 54%+/-2%)	0.24
		13	POLYETHYLENE WAX	0.05
		14	COXI-OXIRETARDER	0.01
		15	PTFE (POLY TETRA FLURO ETHYLENE) WAX COMPOUND	0.02
		16	LITHOSPERSE 700S CS (KAOLIN CLAY)	0.01
		17	COBALT MAGNESIUM MIX DRIER (CONTAINING 12.20 % COBALT 2-ETHYLHEXAONATE & 37.3 % MAGNESIUM ETHYLHEXAONATE IN VEGETABLE ESTER)	0.02
		18	HEAVY MINERAL OIL	0.05

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		19	PACKING MATERIAL :PLASTIC CARTRIDGE OF 2 KGS CAPACITY(WHITE OR BLACK)(R1/R1.11)	Net to net with an accountability clause
		20	PACKING MATERIAL :PLASTIC PISTONS FOR CARTRIDGE (WHITE OR BLACK)(R1/R1.11)	Net to net with an accountability clause
3	YELLOW OFFSET INK WITH DRIER (16 % +/- 3% PIGMENT & 38% +/- 3% SOLID RESIN)	21	PIGMENT FLUSHES YELLOW DISPERSED INNON AQUEOUS MEDIA) FOR PRINTING INK (23%+/-2% PIGMENT AND 40%+/-2%SOLID RESIN)	0.62
		22	VARNISHES (OIL SOLUBLE PHENOLIC RESIN BASED VARNISH (HIGHVISCOSITY) SOLID RESIN CONTENT 54%+/-2%)	0.20
		23	POLYETHYLENE WAX	0.05
		24	COXI-OXIRETARDER	0.01
		25	PTFE (POLY TETRA FLURO ETHYLENE) WAX COMPOUND	0.02
		26	HEAVY MINERAL OIL	0.07
		27	LITHOSPERSE 700S CS (KAOLIN CLAY)	0.01
		28	COBALT MAGNESIUM MIX DRIER (CONTAINING 12.20 % COBALT 2-ETHYLHEXAONATE & 37.3 % MAGNESIUM ETHYLHEXAONATE IN VEGETABLE ESTER)	0.02
		29	PUMPABLE ORANGE FLUSH (PIGMENT CONTENT 34 % AND SOLID CONTENT 36 % RESIN CONTENTS)	0.01
		30	PACKING MATERIAL :PLASTIC CARTRIDGE OF 2 KGS CAPACITY(	Net to net with an accountability clause

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			WHITE OR BLACK)(R1/R1.11)	
		31	PACKING MATERIAL :PLASTIC PISTONS FOR CARTRIDGE (WHITE OR BLACK)(R1/R1.11)	Net to net with an accountability clause
4	BLACK OFFSET INK WITH DRIER (21% +/-3% PIGMENT & 36 % +/-3% SOLID RESIN)	32	CARBON BLACK	0.19
		33	ALKALI BLUE FLUSH (PIGMENT CONTENT 40%+/-2% AND SOLID RESIN 40%+/-2%)	0.05
		34	POLYETHYLENE WAX	0.05
		35	VARNISHES (OIL SOLUBLE PHENOLIC RESIN BASED VARNISH (HIGHVISCOSITY) SOLID RESIN CONTENT 54%+/-2%)	0.51
		36	PTFE (POLY TETRA FLURO ETHYLENE) WAX COMPOUND	0.02
		37	HEAVY MINERAL OIL	0.1
		38	COBALT MAGNESIUM MIX DRIER (CONTAINING 12.20 % COBALT 2-ETHYLHEXAONATE & 37.3 % MAGNESIUM ETHYLHEXAONATE IN VEGETABLE ESTER)	0.02
		39	LITHOSPERSE 700S CS (KAOLIN CLAY)	0.01
		40	COXI-OXIRETARDER	0.02
		41	ALKYD RESIN NAMELY SOYA LONG OIL ALKYD RESIN HAVING SOLID CONTENT 100%	0.05
		42	PACKING MATERIAL :PLASTIC CARTRIDGE OF 2 KGS CAPACITY(WHITE OR BLACK)(R1/R1.11)	Net to net with an accountability clause

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		43	PACKING MATERIAL :PLASTIC PISTONS FOR CARTRIDGE (WHITE OR BLACK)(R1/R1.11)	Net to net with an accountability clause

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	100 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	PRATISHTHAN INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001618AM26
RA File Number	03AX04001182 AM26
Licence No and Date	0311045007/23/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

1. To give name with specifications of export item and provide photographs.
2. Complete details with specification & name of import item Topscreen MF310.
3. Calculation of requirement of import item in manufacturing the export item with justification of wastage of 25%.

The case stands deferred

Case No.	101 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	COROMANDEL INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001628AM26
RA File Number	03AX04001449 AM26
Licence No and Date	0311045021/23/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Picoxystrobin Tech 93%	Kg.	6-(Trifluoromethyl) pyridin-2-ol [2-Hydroxy-6-	0.530 kg.

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		Trifluoromethyl Pyridine]	
		Methyl2-(2-(chloromethyl)phenyl)-3-methoxyacrylate	0.740 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	102 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER JELLICE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001639AM26
RA File Number	32AX04000235 AM26
Licence No and Date	3211009258/23/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
GELATINE (GELATINE)	1 kg.	GEL BONES (GEL BONES)	3.92 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	103 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001643AM26
RA File Number	03AX04001455 AM26
Licence No and Date	0311045038/23/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item: NewV UV PAPER PRINTING INK YELLOW CONTAINING PIGMENT 25% +/- 5% AND SOLID CONTENT 75 % + /- 5 %

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Qty.: 200000.0 Kg

S. No.	Description of Items to be Imported	Qty (In Kg) per Kg of export
1	ACETOACET-O-TOLUIDIDE (AAOT)	0.01469
2	3'DICHLORO BEN.DI-HYDROCHORIDE	0.03378
3	ACETOACET-M-XYLIDIDE (AAMX) (N-(2,4-DIMETHYLPHENYL) (ACETOACETAMIDE,1-ACETACETYLAMINO 2,4-DIMETHYLBENZENE 2,4 DIMETHYLACETOACETOACETANILIDE, N-ACETOACETYL-M-XYLIDIDE)	0.10051
4	SODIUM NITRITE	0.03776
5	POLYESTER ACRYLATE D	0.05173
6	POLYETHER ACRYLATE (MGA)	0.49715
7	TRI METHYLOL PROPANE ETHOXY TRI ACRYLATE (TMPE0TA)	0.16733
8	BUTYLATED HYDROXY TOULENE	0.01321
9	TRI N HYDROXY-N-NITROSOPHENYLAMINO-O,O) ALUMINIUM	0.00161
10	SOLSPERSE 39000 (100% ACTIVE POLYMERIC DISPERSANT)	0.00092
11	LITHOSPERSE 7005 CS (Kaolin Clay)-82441	0.03673
12	TALC PC-07	0.04449
13	THICKENING AGENT	0.00298

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	104 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AMCOR FLEXIBLES INDIA PRIVATE LIMITED

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Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001646AM26
RA File Number	04AX04000280 AM26
Licence No and Date	0411009846/23/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item Name-2: Paper and Paperboard, Coatedimpregnanted or covered with wax , paraffin wax ,stearin oil or glycerol (for making medical Paper 60 GSM)

Qty.: 30000Kg.

Import item:

S. no.	Item description	Qty. Recommended
1	Medical Paper(Medical Paper (60 GSM))	0.958 Kg/Kg of export
2	Ethylene Vinyl Acetate Copolymer Resin	Deleted Indigenously procured
3	Thermoplastic Hydro Carbon Resin	Deleted Indigenously procured
4	Paraffin Wax	Deleted Indigenously procured
5	Toluene Solvent	Deleted Indigenously procured

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	105 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CHAMPION ADVANCED MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001657AM26
RA File Number	03AX04001465 AM26
Licence No and Date	0311045066/24/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

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Export item	Qty	S.No	Import item	Qty Recommended
CYCLOALIPHATIC AMINE CURING AGENT	100000 Kg	1	ISOPHORONE DIAMINE	20000 kg.
		2	LIQUID EPOXY RESIN	6000 kg.
		3	BENZYL ALCOHOL	16000 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	106 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001658AM26
RA File Number	03AX04001494 AM26
Licence No and Date	0311045068/24/06/2025

Norms Committee Decision:

Export details **Import details**

S. No.	Export description	Quantity in Kg.	Import description	Quantity recommended in Kg
1	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 190 GSM: 5,025 Kgs	7,101.00	Sketch Paper / Drawing Paper 190 GSM	5,376.75
2	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 100 GSM: 1,361 Kgs	1,898.00	Sketch Paper / Drawing Paper 100 GSM	1,456.27
3	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 130 GSM: 1,383 Kgs	1,849.00	Sketch Paper / Drawing Paper 130 GSM	1,479.81
4	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 300 GSM: 1,361 Kgs	1,910.00	Sketch Paper / Drawing Paper 300 GSM	1,456.27
5	Sketch Book / Drawing Book, Net	10,246.00	Sketch Paper / Drawing Paper 300	7,705.07

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	content of Drawing / Sketch paper of 300 GSM: 7,201 Kgs		GSM	
6	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 270 GSM: 1,276 Kgs	1,827.00	Sketch Paper / Drawing Paper 270 GSM	1,365.32
7	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 90 GSM: 4,585 Kgs	6,646.00	Sketch Paper / Drawing Paper 90 GSM	4,905.95

Case No.	107 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001664AM26
RA File Number	03AX04001490 AM26
Licence No and Date	0311045080/24/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export details			**Import details**	
S. No.	**Export description**	**Quantity in Kg.**	**Import description**	**Quantity recommended in Kg.**
1	Sketch Pad / Drawing Pad, Net content of Drawing / Sketch paper of 160 GSM: 53,285.97 Kgs	74,316.00	Sketch Paper / Drawing Paper 160 GSM	57,015.99
2	Sketch Pad / Drawing Pad, Net content of Drawing / Sketch paper of 150 GSM: 8,881 Kgs	19,203.00	Sketch Paper / Drawing Paper 150 GSM	9,502.67
3	Sketch Pad / Drawing Pad, Net content of Drawing / Sketch paper of 225 GSM: 26,642.99 Kgs	49,053.00	Sketch Paper / Drawing Paper 225 GSM	28,508.00

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4	Sketch Pad / Drawing Pad, Net content of Drawing / Sketch paper of 160 GSM: 12,433.4 Kgs	22,087.00	Sketch Paper / Drawing Paper 160 GSM	13,303.74

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	108 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AMCOR FLEXIBLES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001698AM26
RA File Number	04AX04000281 AM26
Licence No and Date	0411009858/25/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item Name-2: Paper and Paperboard, coated impregnated or covered with wax , paraffin wax ,stearin oil or glycerol (for making medical Paper 60 GSM)

Qty.: 30000Kg.

Import item:

S. no.	Item description	Qty. Recommended
1	Medical Paper(Medical Paper (60 GSM))	0.958 Kg/Kg of export
2	Ethylene Vinyl Acetate Copolymer Resin	Deleted Indigenously procured
3	Thermoplastic Hydro Carbon Resin	Deleted Indigenously procured
4	Paraffin Wax	Deleted Indigenously procured
5	Toluene Solvent	Deleted Indigenously procured

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	109 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	NISHU CHEMTECH PRIVATE LIMITED

Signature Not Verified

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Location: DGFT(HQ)

Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001726AM26
RA File Number	08AX04000469 AM26
Licence No and Date	0811015422/26/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
POLYCARBOXYLATE ETHER(PCE)Appearance: Powder or Liquid Water Reducing Rate:25% Solubility: Completely Soluble Chloride Content, % 0.1 PH Value: 6.5-8.5, 9.01.0**(Min 51 % Solid Content)**	328227 Kg	EPEG 3000Hydroxyl Value: 17~20 Purity: 97~98 Ph: 9~11.5	150000 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP**).**

Case No.	110 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	VINAYAK INGREDIENTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001754AM26
RA File Number	03AX04001114 AM26
Licence No and Date	0311045162/27/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

1. Complete composition of export item indicating indigenous inputs.
2. Coa of export item showing % content of all inputs.
3. Copy of shipping bills to show content of imported ingredients in the export

The case stands deferred

Case No.	111 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	PACIFIC ENGINEERED SURFACES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001762AM26
RA File Number	07AX04000550 AM26

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Licence No and Date	0711014887/27/06/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- Composition with COA report and weight of export item in Kg/MT terms.
- The details of import item Silane Coupling Agent GX-570 and whether it is consumable items and to provide production/consumption data with detailed calculation for the item and percentage value against FOB value of export.
- Current production/consumption data duly certified by Chartered Accountant.
- COA report of basic raw materials to import from foreign supplier (indicating moisture/volatile materials) and calculation of requirement of both imported and indigenous items.
- Also to fill 4 E with indigenous items with wastage percentage.

The case stands deferred.

Case No.	112 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001797AM26
RA File Number	03AX04001572 AM26
Licence No and Date	0311045236/01/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export details			**Import details**	
S. No.	**Export description**	**Quantity in Kgs.**	**Import description**	**Quantity recommended in Kgs.**
1	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 250 GSM: 14,886.68 Kgs	23,396	Sketch Paper / Drawing Paper 250 GSM	15,928.75
2	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 90 GSM: 24,074.45 Kgs	32,002	Sketch Paper / Drawing Paper 90 GSM	25,759.66

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3	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 200 GSM: 11,020.92 Kgs	16,981	Sketch Paper / Drawing Paper 200 GSM	11,792.38
4	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 220 GSM: 5,414.54 Kg	9,014	Sketch Paper / Drawing Paper 220 GSM	5,793.56
5	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 200 GSM: 9,181.08 Kgs	13,862	Sketch Paper / Drawing Paper 200 GSM	9,823.76
6	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 160 GSM: 24,328.57 Kgs	35,777	Sketch Paper / Drawing Paper 160 GSM	26,031.57

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	113 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	NISSAN BHARAT RASAYAN PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001798AM26
RA File Number	34AX04000278 AM26
Licence No and Date	3411006659/01/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred

Case No.	114 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GIRDHARS INTERNATIONAL
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001809AM26
RA File Number	05AX04001133 AM26
Licence No and Date	0511033598/01/07/2025

Norms Committee Decision:

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The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under-

Export Item: UNSCENTED WAX CANDLES IN ASSORTED COLOURS, SIZES AND SHAPES(WAX CANDLES).

Quantity: 1 Kg

Import Items:

S.No.	Item description	Quantity recommended
1	Paraffin Wax	0.940 Kg
2	Stearic Acid	0.030 Kg
3	Micro Crystalline Wax	0.02425 Kg
4	Wicks	0.002 Kg
5	Colour	0.003 Kg
6	Light Stabilizer/ CYA Sorb/Richvin/CS Stabilizer	0.006 Kg
7	Polymer Vybar/Polyboost/AC Wax Chemicals	0.009 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	115 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SRI VARAHI CHEMICALS
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001822AM26
RA File Number	04AX04000282 AM26
Licence No and Date	0411009891/02/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- Chemistry giving molecular weight of both reactant and product.
- Export item is liquid or solid form. If liquid,then give Concentration/density of …..of the export item.

The case stands deferred.

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Case No.	116 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	JINA COSMETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001825AM26
RA File Number	08AX04000536 AM26
Licence No and Date	0811015455/02/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- Net import content and indigenous item in the export item, giving manufacturing process.
- Indicate indigenous item in the export item in appendix 4E.
- Calculation of requirement of both imported and indigenous item in the export item.

The case stands deferred.

Case No.	117 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ANTHOCYANIN NATURALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001841AM26
RA File Number	10AX04000100 AM26
Licence No and Date	1011003243/03/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

1. COA of export item showing % content of import item in the export.
2. COA of import item from foreign supplier.

The case stands deferred

Case No.	118 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	STONE EMPIRE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001855AM26
RA File Number	13AX04000096 AM26
Licence No and Date	1311004036/04/07/2025

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Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

1. To segregate the raw materials, consumable, capital goods, accessories etc. from the import items.
2. To show all the indigenous items (raw materials) also in 4E table.
3. Manufacturing process indicating composition of slab indicating Net content and wastage separately with justification.
4. Function of each imported item (other than raw materials) in manufacturing export items.
5. Production /Consumption data Raw materials items of the current period duly certified by CS of the company.

The case stands deferred

Case No.	119 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	NITTA GELATIN INDIA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001914AM26
RA File Number	10AX04000078 AM26
Licence No and Date	1011003254/07/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

- COA of export item showing bloom strength.
- COA of imported item from foreign supplier showing bloom strength.
- Wastage applied in each stage of manufacturing process.

The case stands deferred

Case No.	120 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001928AM26
RA File Number	05AX04001227 AM26
Licence No and Date	0511033735/08/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

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Export item	Qty	Import item	Qty Recommended
Oil Well Chemical (Fiber)(Having net content of 13744.080 Kg of Fiber Glass)	68040.0 Kg	Fiber Glass	0.20604 Kg/Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	121 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	FOAMTECH ANTIFIRE COMPANY
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001962AM26
RA File Number	05AX04001191 AM26
Licence No and Date	0511033764/09/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- COA report giving composition of the export and also COA of import item, giving chemical name of it.
- Specific name of export item and to give quantity in Kg terms, indicating net content of import items.
- To indicate calculation of requirement of both imported and indigenous items based on composition and accordingly, to fill 4 E table (In 4 E table the quantity of Indigenous items have not been given).
- Specific end use of Fire Extinguisher.

The case stands deferred.

Case No.	122 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AGROW ALLIED VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00001971AM26
RA File Number	05AX04001247 AM26
Licence No and Date	0511033773/09/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended

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Glufosinate ammonium 280 g/l SL	1 kg.	Glufosinate Ammonium Technical 95% Min	0.262 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	123 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SONKAM STONES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002001AM26
RA File Number	32AX04000253 AM26
Licence No and Date	3211009383/10/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- The percentage of CIF value of import item against export item.
- Manufacturing process.
- Indigenous item indicating stagewise wastage of raw materials inappendix 4E table.

The case stands deferred.

Case No.	124 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PUNYA MASTERBATCHES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002007AM26
RA File Number	13AX04000105 AM26
Licence No and Date	1311004060/10/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
ADDITIVE MASTERBATCH (Contain Min 50% Silicon Gum)	60000 kg.	SILICONE GUM	30900 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

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Case No.	125 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002030AM26
RA File Number	03AX04001794 AM26
Licence No and Date	0311045619/11/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

S. No	Description of Resultant Product	S. No.	Description of Items to be Imported	QTY(Kg.) Per kg Qty
1	CYAN OFFSET INK WITH DRIER (19% +/- 3% PIGMENT AND 37% +/- 3% SOLID RESIN)	1	PIGMENT FLUSHES CYAN (DISPERSED IN NON-AQUEOUS MEDIA) FOR PRINTING INK (30%+/-2% PIGMENT AND 36%+/-2% SOLID RESIN)	0.59
		2	VARNISHES (OIL SOLUBLE PHENOLIC RESIN BASED VARNISH (HIGH VISCOSITY) SOLID RESIN CONTENT 54%+/-2%)	0.26
		3	POLYETHYLENE WAX	0.05
		4	COXI-OXIRETARDER	0.01
		5	PTFE (POLY TETRA FLURO ETHYLENE) WAX COMPOUND	0.01
		6	LITHOSPERSE 700S CS (KAOLIN CLAY)	0.01
		7	COBALT MAGNESIUM MIX DRIER (CONTAINING 12.20 % COBALT 2-ETHYLHEXAONATE & 37.3 % MAGNESIUM ETHYLHEXAONATE IN VEGETABLE ESTER)	0.02
		8	HEAVY MINERAL OIL	0.05
		9	PACKING MATERIAL :PLASTIC CARTRIDGE OF R2 AS PER APPLICATION	Net to net with an accountability clause

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2	MAGENTA OFFSET INK WITH DRIER (18% +/- 3% PIGMENT & 36% +/- 3% SOLID RESIN)	10	PIGMENT FLUSHES MAGENTA DISPERSED INNON AQUEOUS MEDIA) FOR PRINTING INK(27%+/-2% PIGMENT AND 35%+/-2% SOLID RESIN)	0.61
		11	VARNISHES (OIL SOLUBLE PHENOLIC RESIN BASED VARNISH (HIGHVISCOSITY) SOLID RESIN CONTENT 54%+/-2%)	0.24
		12	POLYETHYLENE WAX	0.05
		13	COXI-OXIRETARDER	0.01
		14	PTFE (POLY TETRA FLURO ETHYLENE) WAX COMPOUND	0.02
		15	LITHOSPERSE 700S CS (KAOLIN CLAY)	0.01
		16	COBALT MAGNESIUM MIX DRIER (CONTAINING 12.20 % COBALT 2-ETHYLHEXAONATE & 37.3 % MAGNESIUM ETHYLHEXAONATE IN VEGETABLE ESTER)	0.02
		17	HEAVY MINERAL OIL	0.05
		18	PACKING MATERIAL: PLASTIC CARTRIDGE OF R2 AS PER APPLICATION	Net to net with an accountability clause
3	YELLOW OFFSET INK WITH DRIER (16 % +/- 3% PIGMENT & 38% +/- 3% SOLID RESIN)	19	PIGMENT FLUSHES YELLOW DISPERSED INNON AQUEOUS MEDIA) FOR PRINTING INK (23%+/-2% PIGMENT AND 40%+/-2%SOLID RESIN)	0.62
		20	VARNISHES (OIL SOLUBLE PHENOLIC RESIN BASED VARNISH (HIGHVISCOSITY) SOLID RESIN CONTENT 54%+/-2%)	0.2
		21	POLYETHYLENE WAX	0.05
		22	COXI-OXIRETARDER	0.01

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		23	PTFE (POLY TETRA FLURO ETHYLENE) WAX COMPOUND	0.02
		24	HEAVY MINERAL OIL	0.07
		25	LITHOSPERSE 700S CS (KAOLIN CLAY)	0.01
		26	COBALT MAGNESIUM MIX DRIER (CONTAINING 12.20 % COBALT 2-ETHYLHEXAONATE & 37.3 % MAGNESIUM ETHYLHEXAONATE IN VEGETABLE ESTER)	0.02
		27	PUMPABLE ORANGE FLUSH (PIGMENT CONTENT 34 % AND SOLID CONTENT 36 % RESIN CONTENTS)	0.01
		28	PACKING MATERIAL :PLASTIC CARTRIDGE OF R2 AS PER APPLICATION	Net to net with an accountability clause
4	BLACK OFFSET INK WITH DRIER (21% +/-3% PIGMENT & 36 % +/-3% SOLID RESIN)	29	CARBON BLACK	0.19
		30	ALKALI BLUE FLUSH (PIGMENT CONTENT 40%+/-2% AND SOLID RESIN 40%+/-2%)	0.05
		31	POLYETHYLENE WAX	0.05
		32	VARNISHES (OIL SOLUBLE PHENOLIC RESIN BASED VARNISH (HIGHVISCOSITY) SOLID RESIN CONTENT 54%+/-2%)	0.51
		33	PTFE (POLY TETRA FLURO ETHYLENE) WAX COMPOUND	0.02
		34	HEAVY MINERAL OIL	0.1
		35	COBALT MAGNESIUM MIX DRIER (CONTAINING 12.20 % COBALT 2-ETHYLHEXAONATE & 37.3 % MAGNESIUM ETHYLHEXAONATE IN VEGETABLE ESTER)	0.02

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		36	LITHOSPERSE 700S CS (KAOLIN CLAY)	0.01
		37	COXI-OXIRETARDER	0.02
		38	ALKYD RESIN NAMELY SOYA LONG OIL ALKYD RESIN HAVING SOLID CONTENT 100%	0.05
		39	PACKING MATERIAL: PLASTIC CARTRIDGE OFR 2 as per application	Net to net with an accountability clause

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	126 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ARKRAY HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002037AM26
RA File Number	52AX04000127 AM26
Licence No and Date	5211015106/14/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	127 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ARKRAY HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002038AM26
RA File Number	52AX04000128 AM26
Licence No and Date	5211015107/14/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

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Case No.	128 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SCHOELLER INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002040AM26
RA File Number	03AX04001816 AM26
Licence No and Date	0311045622/14/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	S. No	Import item	Qty Recommended
Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 17,276.49 Sqm.)	17276 SQM	1	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	17794.78 Sqm
Inkjet Paper - Size: 4 x 6 inch, GSM: 200 +/-5% Inkjet Paper - Size: 4 x 6 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 7,215.47 Sqm.)	7215. SQM	2	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	7431.93 Sqm
Inkjet Paper - Size: 4 x 6 inch, GSM: 200 +/-5% Inkjet Paper - Size: 4 x 6 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 2,34,116 Sqm.)	234116.0 SQM	3	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	241139.48 Sqm
Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 17,463.60 Sqm.)	17463.0 SQM	4	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	17987.508 Sqm

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Date: 17-Jun-2026 17:47:34
Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 972.97 Sqm.)	972.0 SQM	5	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	1002.16 Sqm
Inkjet Paper - Size: 3.5 x 5 inch, GSM: 200 +/-5% Inkjet Paper - Size: 3.5 x 5 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 4,493.54 Sqm.)	4493.0 SQM	6	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	4629 Sqm
Inkjet Paper - Size: 3.5 x 5 inch, GSM: 200 +/-5% Inkjet Paper - Size: 3.5 x 5 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 3,685.15 Sqm.)	3685.0 SQM	7	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	3796 Sqm
Inkjet Paper - Size: 3.5 x 5 inch, GSM: 200 +/-5% Inkjet Paper - Size: 3.5 x 5 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 16,185.77 Sqm.)	16185.0 SQM	8	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	16671.34 Sqm
Inkjet Paper - Size: 5 x 7 inch, GSM: 200 +/-5% Inkjet Paper - Size: 5 x 7 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 1,591.93 Sqm.)	1591.0 SQM	9	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	1,639.6879 Sqm
Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 6,324.32 Sqm.)	6324.0 SQM	10	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	6,514.0496 Sqm
Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% Inkjet Paper - Size:	16652.0 SQM	11	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200	17,152.3737 Sqm

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8.3 x 11.7 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 16,652.797Sqm.)			+/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	
Inkjet Paper - Size: 4 x 6 inch, GSM: 200 +/-5% Inkjet Paper - Size: 4 x 6 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 6,936.76 Sqm.)	6936.0 SQM	12	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	7,144.8628 Sqm
Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 311.85 Sqm.)	311.0 SQM	13	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	321.2055 Sqm
Inkjet Paper - Size: 8.5 x 11 inch, GSM: 200 +/-5% Inkjet Paper - Size: 8.5 x 11 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 35,952.19 Sqm.)	35952.0 SQM	14	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%)	37,030.7557 Sqm
Inkjet Paper - Size: 5 x 7 inch, GSM: 265 +/-5% Inkjet Paper - Size: 5 x 7 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 1,879 Sqm.)	1879.0 SQM	15	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	1,935.37 Sqm
Inkjet Paper - Size: 8.5 x 11 inch, GSM: 265 +/-5% Inkjet Paper - Size: 8.5 x 11 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 4,198 Sqm.)	4198.0 SQM	16	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	4,323.94 Sqm
Inkjet Paper - Size: 4 x 6 inch, GSM: 265 +/-5% Inkjet Paper - Size: 4 x 6 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width:	111.0 SQM	17	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width:	114.33 Sqm

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1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 111 Sqm.)			1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	
Inkjet Paper - Size: 4 x 6 inch, GSM: 265 +/-5% Inkjet Paper - Size: 4 x 6 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 1,270 Sqm.)	1270.0 SQM	18	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	1,308.1 Sqm
Inkjet Paper - Size: 4 x 6 inch, GSM: 265 +/-5% Inkjet Paper - Size: 4 x 6 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 2,756 Sqm.)	2756.0 SQM	19	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	2,838.68 Sqm
Inkjet Paper - Size: 4 x 6 inch, GSM: 265 +/-5% Inkjet Paper - Size: 4 x 6 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 11,408 Sqm.)	11408.0 SQM	20	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	11,750.24 Sqm
Inkjet Paper - Size: 5 x 5 inch, GSM: 265 +/-5%(Inkjet Paper - Size: 5 x 5 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 103 Sqm.))	103.0 SQM	21	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	106.09 Sqm
Inkjet Paper - Size: 3 x 5 inch, GSM: 265 +/-5%(Inkjet Paper - Size: 3 x 5 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 14,226 Sqm.))	14226.0 SQM	22	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	14,652.78 Sqm
Inkjet Paper - Size: 3 x 5 inch, GSM: 265 +/-5%(Inkjet Paper - Size: 3 x 5 inch, GSM: 265 +/-5% (Net content of Inkjet	7316.0 SQM	23	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width:	7,535.48 Sqm

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paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 7,316 Sqm.))			1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	
Inkjet Paper - Size: 3 x 5 inch, GSM: 265 +/-5%(Inkjet Paper - Size: 3 x 5 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 35,361 Sqm.))	35361.0 SQM	24	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	36,421.83 Sqm
Inkjet Paper - Size: 5 x 7 inch, GSM: 265 +/-5%(Inkjet Paper - Size: 5 x 7 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 1,463 Sqm.))	1463.0 SQM	25	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	1,506.89 Sqm
Inkjet Paper - Size: 5 x 7 inch, GSM: 265 +/-5%(Inkjet Paper - Size: 5 x 7 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 6,865 Sqm.))	6865.0 SQM	26	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	7,070.95 Sqm
Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 265 +/-5%(Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 5,838 Sqm.))	5838.0 SQM	27	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%)	6,013.14 Sqm
Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 265 +/-5%(Inkjet Paper - Size: 8.3 x 11.7 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 13,565 Sqm.))	13565.0 SQM	28	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%(Inkjet paper in Jumbo Reel (Width:	13,971.95 Sqm

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Date: 17-Jun-2026 17:47:34
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Location: DGFT(HQ)

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	129 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002044AM26
RA File Number	03AX04001834 AM26
Licence No and Date	0311045628/14/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item: New V UV PANTONE PAPER PRINTING INK IN VARIOUS COLORS (PIGMENT content 22% +/- 3% AND SOLID CONTENT 78 % + /- 3 %)

S. No.	**Description of Items**	**Qty. recommended (kg)**
		per Kg
1	ORGANIC PIGMENT	0.2273
2	POLYESTER ACRYLATE - D	0.3283
3	POLYESTER ACRYLATE - P	0.3254
4	TALC PC-07	0.0222
5	LITHOSPERSE 7005 CS (Kaolin Clay)-82441	0.0333
6	TRI METHYLOL PROPANE ETHOXY TRI ACRYLATE(TMPE0TA)	0.0278
7	BUTYLATED HYDROXY TOULENE	0.0033

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8	SOLSPERSE 39000	0.0412
9	TRI N HYDROXY-N-NITROSOPHENYLAMINO-O,O) ALUMINIUM	0.0016
10	: PACKING MATERIAL VACCUM TINS (2.5 KG)	Net to net with an accountability clause

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	130 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	Novel Reliable Technologies
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002046AM26
RA File Number	09AX04000376 AM26
Licence No and Date	0911010016/14/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- details of indigenous inputs used with qty.
- complete chemistry with stoichiometric balance.
- Complete specification of export with % active content.

The case stands deferred.

Case No.	131 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AGRO LIFE SCIENCE CORPORATION
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002048AM26
RA File Number	05AX04001299 AM26
Licence No and Date	0511033843/14/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**

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METRIBUZIN 75 % DF	1 kg.	METRIBUZIN TECHNICAL 95 %	0.7575 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	132 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AGRO LIFE SCIENCE CORPORATION
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002050AM26
RA File Number	05AX04001291 AM26
Licence No and Date	0511033844/14/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
METRIBUZIN 75 % DF	1 kg.	METRIBUZIN TECHNICAL 95 %	0.7575 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	133 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AGRO LIFE SCIENCE CORPORATION
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002052AM26
RA File Number	05AX04001290 AM26
Licence No and Date	0511033845/14/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
METRIBUZIN 75 % DF / WDG	1 kg.	METRIBUZIN TECHNICAL 95 %	0.7575 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

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Location: DGFT(HQ)

Case No.	134 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SCHOELLER INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002053AM26
RA File Number	03AX04001873 AM26
Licence No and Date	0311045636/14/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Inkjet Paper - Size: 4 x 6 inch, GSM: 200 +/-5% Inkjet Paper - Size: 4 x 6 inch, GSM: 200 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5% is 97,817.00 Sqm.)	97817 SQM	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 200 +/-5%	100751.51 Sq. Mtr.
Inkjet Paper - Size: 3.5 x 5 inch, GSM: 265 +/-5%Inkjet Paper - Size: 3.5 x 5 inch, GSM: 265 +/-5% (Net content of Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5% is 35,000.00 Sqm.)	35000 SQM	Inkjet paper in Jumbo Reel (Width: 1590MM/ 867MM/ 667MM), GSM: 265 +/-5%	36050 Sq. Mtr.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP**.**

Case No.	135 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	STERLING BIOTECH LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002076AM26
RA File Number	34AX04000349 AM26
Licence No and Date	3411006732/15/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

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Export item	Qty	Import item	Qty Recommended
Gelatine	1 kg.	Gel bones	3.92 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	136 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PARIJAT INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002082AM26
RA File Number	05AX04001267 AM26
Licence No and Date	0511033878/15/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended
PYRIPROXYFEN 10% ECQUALITY STANDARD	1 Ltr	PYRIPROXYFEN TECHNICAL 95% W/W MINQUALITY STANDARD	0.101 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	137 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PARIJAT INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002083AM26
RA File Number	05AX04001270 AM26
Licence No and Date	0511033880/15/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended

Signature Not Verified
Digitally Signed:
Name: MANOJ KUMAR MEENA(
Deputy Director)
Date: 17-Jun-2026 17:47:34
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Location: DGFT(HQ)

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EMAMECTIN BENZOATE 2.4% + ABAMECTIN 2.4% EC	1 Ltr.	EMAMECTIN BENZOATE 95% W/W MINQUALITY STANDARD	0.02424 Kg
		ABAMECTIN TECHNICAL 95% W/W MINQUALITY STANDARD	0.02424 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	138 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PUNYA MASTERBATCHES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002086AM26
RA File Number	13AX04000109 AM26
Licence No and Date	1311004072/15/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
WHITE MASTERBATCH (Contain Min 30 %TITANIUM DIOXIDE	90000 Kg	TITANIUM DIOXIDE	27810 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	139 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GREEN HILLS SPICES & EXTRACTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002106AM26
RA File Number	10AX04000139 AM26
Licence No and Date	1011003301/16/07/2025

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under

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Para 4.06 of HBP-2023. After detailed deliberation, committee decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action to close the case.

Case No.	140 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CLEAN FINO-CHEM LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002116AM26
RA File Number	31AX04000163 AM26
Licence No and Date	3111005082/16/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S. No**	**Import item**	**Qty Recommended**
Clean Light Stabilser CLS 944 (Chemical name: Poly [[6-[(1,1,3,3- tetramethyl butyl) amino]-s-triazine-2,4-diyl]-[(2,2,6,6-tetramethyl-4-piperidyl) imino] hexamethylene-[(2,2,6,6-tetramethyl-4-piperidyl) imino])	1 kg.	1	Acetone	1.0 KG
		2	Hexamethylenediamine (HMDA)	0.210 KG
		3	Methanol	0.04 KG
		4	Xylene	0.25 KG
		5	Cyanuric Chloride (CYC)	0.35 KG
		6	Tertiary Octylamine (TOA)	0.23 KG
		7	Mono Ethylene Glycol (MEG)	NOT ALLOWED (SINCE NOT SHOWN IN THE PROCESS)

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	141 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CLEAN FINO-CHEM LIMITED

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Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002118AM26
RA File Number	31AX04000164 AM26
Licence No and Date	3111005083/16/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
U V Stabilizer Grade:770/ Clean Light Stab 770	1 kg.	Acetone	1.2 kg
		Methanol	0.060 kg
		Heptane	0.110 kg
		Sebacic Acid	0.45 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	142 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	CLEAN FINO-CHEM LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002120AM26
RA File Number	31AX04000167 AM26
Licence No and Date	3111005085/16/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation, the committee decided to defer the case for further examination.

The case stands deferred.

Case No.	143 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HIGH GRADE INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002129AM26

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Location: DGFT(HQ)

RA File Number	03AX04001892 AM26
Licence No and Date	0311045716/17/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms on repeat basis as under:

Export Item	**Qty**	**Import item**	**Qty. Recommended**
White Master Batches (Containing 30% L D P E & 70% Titanium Dioxide.)	1 kg.	LDPE	0.306 kg.
		Titanium Dioxide	0.714 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	144 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002140AM26
RA File Number	03AX04001934 AM26
Licence No and Date	0311045723/17/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export details			**Import description**	
Sl. No.	**Export description**	**Quantity**	**Import description**	**Quantity recommended**
1	Sketch Book / Drawing Book, Net content of Paper of GSM 115 +/-10% is 7,546.73 Kgs	10,013 kg.	Paper of GSM 115 +/-10%	8,075 Kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	145 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	VINTY IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026

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Location: DGFT(HQ)

HQ File Number	HQRNORM APPLY 00002157AM26
RA File Number	05AX04001307 AM26
Licence No and Date	0511033932/17/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- Use of import and export items.
- Personal Hearing.

The case stands deferred.

Case No.	146 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ANSHIKA POLYSURF LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002162AM26
RA File Number	05AX04001327 AM26
Licence No and Date	0511033935/18/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- Complete chemistry with mol. Weight of imports and export against each export.
- Stoichiometric balance on molar basis with % yield.

The case stands deferred.

Case No.	147 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	HINDUSTAN PLATINUM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002192AM26
RA File Number	03AX04001717 AM26
Licence No and Date	0311045799/21/07/2025

Norms Committee Decision:

The committee reviewed the case as per the agenda and observed that the imported item is of a precious nature, requiring a detailed discussion for finalization of norms. After thorough deliberation, the committee decided to request the firm to submit the following:

- All Bills of Entry

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The case has been deferred

Case No.	148 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	INDIA GELATINE AND CHEMICALS LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002193AM26
RA File Number	03AX04001919 AM26
Licence No and Date	0311045801/21/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
GELATINE	1 Kg	GEL BONES	3.92 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	149 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	INDO AMINES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002210AM26
RA File Number	03AX04001994 AM26
Licence No and Date	0311045815/21/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
POLYETHYLENE GLYCOL 400 OR IAL PEG 400	100000 Kg	DIETHYLENE GLYCOL	27170 kg.
		ETHYLENE OXIDE	73330 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

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Case No.	150 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	INDO AMINES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002219AM26
RA File Number	03AX04001993 AM26
Licence No and Date	0311045824/21/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
POLYETHYLENE GLYCOL 200 OR IAL PEG 200	100000 Kg	DIETHYLENE GLYCOL	53270 kg.
		ETHYLENE OXIDE	47230 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	151 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	NAVIN FLUORINE ADVANCED SCIENCES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002228AM26
RA File Number	03AX04001916 AM26
Licence No and Date	0311045835/22/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation, the committee decided to defer the case for further examination.

The case stands deferred.

Case No.	152 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	LIPI INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002259AM26

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Location: DGFT(HQ)

RA File Number	50AX04000050 AM26
Licence No and Date	5011002085/23/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Boxes/carton made out of coated paper board	90910 Kg	Coated Paper Board	1.05 Kg/kg content in export product

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	153 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	MAXTECH INDUSTRIES LLP
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002261AM26
RA File Number	03AX04001836 AM26
Licence No and Date	0311045889/23/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item Name: Filter Bag (Size of 160 x 8000 mm Long) of material of 750 gsm Fibreglass fabric)(NET CONTENT: 1) 750 GSM fiberglass fabric: 9610.68 SQM 2) 630 GSM PTFE/P84 Blend Fabric:247.48 SQM 3) PTFE Membrane:10091.22 SQM 4) PTFE Threads:76.29 KGS 5) SS 301 stainless steel cold roll strip:96.72 KGS)

Qty.; 2128.0 Nos

Import Items:

S. No.	Description	Qty. Recommended
1.	750 GSM fiberglass fabric	9899.000 Square Meters
2.	630 GSM PTFE/P84 Blend Fabric	254.904 Square Meters
3.	PTFE Membrane (relevant thickness)	10393.957Square Meters
4.	PTFE Threads (Relevant)	77.053 Kg

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5	SS301 stainless steel cold roll strip	96.687 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	154 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002266AM26
RA File Number	34AX04000377 AM26
Licence No and Date	3411006769/23/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S.No**	**Import item**	**Qty Recommended**
FRP EPOXY PULTRUDED PRODUCTS (IMPORT ITEM - 1 ROVING NET.WT. 243 MT, NO.2 EPOXY RESIN NET.WT.-27 MT, EPOXY HARDNER: 30 MT. NET WT.)	300 MT	1	GLASS FIBER ROVING(E GLASS, C GLASS, ECR GLASS, DIRECT ROVING)	255.15 kg.
		2	EPOXY RESIN	28.35 kg.
		3	EPOXY HARDNER	31.5 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	155 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002277AM26
RA File Number	03AX04001702 AM26
Licence No and Date	0311045907/24/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

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Export item	Qty	S.No	Import item	Qty Recommended
SELF-ADHESIVE PAPER 152 GSM +/-10%	961538 SQM	1	COATED PAPER IN JUMBO ROLLS 78 GSM+/-10%	1.04 sqm/sqm of export
		2	GLASSINE PAPER 60 GSM PLUS MINUS 10 PERCENT	1.04 sqm/ sqm of export
		3	ADHESIVE 55 PERCENT SOLID WATER BASED	30.55 gram/sqm of export

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	156 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AGRO LIFE SCIENCE CORPORATION
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002279AM26
RA File Number	05AX04000934 AM26
Licence No and Date	0511034068/24/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended
METRIBUZIN 75 % W/W DF	1 kg	METRIBUZIN TECHNICAL 95 %	0.7575 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	157 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PRAYAG POLYTECH PRIVATE LIMITED (TRANSFER FROM DELHI TO RAJASTHAN)
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002288AM26
RA File Number	05AX04001361 AM26
Licence No and Date	0511034074/24/07/2025

Norms Committee Decision:

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The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	S.No	Import item	Qty Recommended
COLOUR MASTER BATCHES (MASTER BATCHES)	20000 KG	1	RELEVENT POLYMERS SUCH AS POLYETHYLENE VIZ LLDPE (LLDPE)	8240 kg
		2	TITANIUM DIOXIDE	8240 kg
		3	RELEVENT COLOUR PIGMENT	3090 kg.
		4	SILICON RESIN	1030 kg.
WHITE MASTER BATCHES (MASTER BATCHES)	20000 KG	5	RELEVANT POLYMERS SUCH AS POLYETHYLENE VIZ LDPE (LLDPE)	8240 kg
		6	TITANIUM DIOXIDE	11330 kg.
		7	SILICON RESIN	1030 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	158 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER JELLICE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002306AM26
RA File Number	32AX04000304 AM26
Licence No and Date	3211009490/25/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended
GELATINE	1 kg	GEL BONES	3.92 kg.

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RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	159 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	CLEAN FINO-CHEM LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002309AM26
RA File Number	31AX04000188 AM26
Licence No and Date	3111005114/25/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and other relevant papers and based on recommendation of technical authority, the committee decided to ask the firm to provide the following information:

- Justification of low yield based on methanol (68.49 %).

The case stands deferred.

Case No.	160 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	PARIJAT INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002334AM26
RA File Number	05AX04001438 AM26
Licence No and Date	0511034130/28/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	161 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	CRODA INDIA COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002348AM26
RA File Number	03AX04002130 AM26
Licence No and Date	0311045997/28/07/2025

Norms Committee Decision:

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Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

- Generic name of export product
- % active content of export item.

The case stands deferred

Case No.	162 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	HINDUSTAN PLATINUM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002360AM26
RA File Number	03AX04001984 AM26
Licence No and Date	0311046004/29/07/2025

Norms Committee Decision:

The committee reviewed the case as per the agenda and observed that the imported item is of a precious nature, requiring a detailed discussion for finalization of norms. After thorough deliberation, the committee decided to request the firm to submit the following:

- All Bills of Entry

The case has been deferred.

Case No.	163 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	HINDUSTAN PLATINUM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002361AM26
RA File Number	03AX04001979 AM26
Licence No and Date	0311046005/29/07/2025

Norms Committee Decision:

The committee reviewed the case as per the agenda and observed that the imported item is of a precious nature, requiring a detailed discussion for finalization of norms. After thorough deliberation, the committee decided to request the firm to submit the following:

- All Bills of Entry

The case has been deferred.

Case No.	164 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved

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Party Name	SINGHANIA ALU FOIL CONTAINERS MANUFACTURING COMPANY
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002386AM26
RA File Number	05AX04001416 AM26
Licence No and Date	0511034173/29/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
PAPER SHEET CONTAINING PAPER NET CONTENT OF 138600.00 KG AND ALUMINIUM FOIL 5.25-6.50 MICRON (HAVING NET CONTENT OF 51869.15KG OF ALUMINIUM FOIL)	150000 Kg	ALUMINIUM FOIL 5.25- 6.50 MICRON	54462.41 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	165 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SINGHANIA ALU FOIL CONTAINERS MANUFACTURING COMPANY
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002387AM26
RA File Number	05AX04001412 AM26
Licence No and Date	0511034174/29/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to ask the firm to furnish the following

1. To specify the name of Article to export consisting of CIRCULAR LIDS/CIRCULAR PAPER PLATES.
2. CAD of the paper Board cutting to make export item, indicating efficiency/yield etc.
3. Indigenous item/s to use in making export item and accordingly to fill in 4 E.

The case stands deferred

Case No.	166 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	RISHABH METALS & CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002393AM26

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RA File Number	03AX04002043 AM26
Licence No and Date	0311046046/30/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

- Please give general description of export item and its complete composition.
- COA of export item.
- Wastages applied on Net content of import items in export.
- Complete technical details as per the annextures to appendix 4E

The case stands deferred

Case No.	167 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	AMBITN LIFESCIENCES
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002394AM26
RA File Number	10AX04000159 AM26
Licence No and Date	1011003346/30/07/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and observed that the item relates to a food item, for which the Norms Committee -6 is the designated nodal committee for the fixation of norms. After detailed deliberations and based on recommendations of the technical authority, the Committee decided to transfer the case to Norms Committee -6 for the fixation of norms.

The case stands deferred

Case No.	168 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	AMBITN LIFESCIENCES
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002396AM26
RA File Number	10AX04000157 AM26
Licence No and Date	1011003348/30/07/2025

Norms Committee Decision:

The Committee examined the case as per the agenda and observed that the item relates to a food item, for which the

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Norms Committee -6 is the designated nodal committee for fixation of norms. After detailed deliberations and based on recommendations of the technical authority, the Committee decided to transfer the case to Norms Committee-6 for fixation of norms.

The case stands deferred

Case No.	169 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PROEC ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002403AM26
RA File Number	05AX04001505 AM26
Licence No and Date	0511034193/30/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation, cue from Approved Norms of Advance Authorization No-0511032147 dated 25.04.2025 and based on the recommendation of the technical authority, the committee decided to fix the norms as follows:

Export Item Name: Modified Lignite

Qty.: 1134000 Kg

Import Items.

S. No	***Item description***	***Qty. recommended per 1000 kg***
1	Humic Powder	900 kg
2	Dehydrogenated Tallow Dimethyl Ammonium Chloride	258.93 Kg
3	Tall Oil Fatty Acid (FreeFattyAcidMin95%)	10.0 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	170 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002406AM26

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RA File Number	02AX04000326 AM26
Licence No and Date	0211009210/30/07/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Accimel (Powder)/Accimel (Pallet)/Prepared Rubber AcceleratorsContaining min 38%	1 kg	PLASTICIZER PEPTIZER PENTA CHLORO THIO PHENOL PCTP	0.397 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	171 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	HINDUSTAN PLATINUM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002413AM26
RA File Number	03AX04001982 AM26
Licence No and Date	0311046071/31/07/2025

Norms Committee Decision:

The committee reviewed the case as per the agenda and observed that the imported item is of a precious nature, requiring a detailed discussion for finalization of norms. After thorough deliberation, the committee decided to request the firm to submit the following:

- All Bills of Entry

The case has been deferred.

Case No.	172 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CARBORUNDUM UNIVERSAL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002441AM26
RA File Number	04AX04000452 AM26
Licence No and Date	0411010105/01/08/2025

Norms Committee Decision:

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The committee considered the case as per the agenda and based on the recommendations of the technical authority, the committee decided to approve ad hoc norms as under:

Export item: Aluminum Oxide Grains - White Fused

Qty.:1651. 0 MT

Import Item: Aluminum Oxide (Metallurgical Grade Alumina)

Qty.: 1.0638 MT/MT of export item

RA may take necessary action subject to compliance with other usual conditions of HBP.

Case No.	173 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	OAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002455AM26
RA File Number	13AX04000152 AM26
Licence No and Date	1311004121/01/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	S.No	Import item	Qty Recommended
ANTIFOAMING AGENT	750000Kg	1	2-ETHYLE HEXANOL	225000 kg.
		2	MALEIC ANHYDRIDE	225000 kg.
		3	PTHALIC ANHYDRIDE	300000 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	174 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	VISWAAT CHEMICALS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002473AM26

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RA File Number	03AX04002174 AM26
Licence No and Date	0311046198/04/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	175 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SP INTERNATIONAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002474AM26
RA File Number	03AX04002109 AM26
Licence No and Date	0311046199/04/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- CAD/CAM of each export item separately indicating efficiency/yield etc.
- Based on CAD to give calculation in detail with justification of wastage.
- Drawing /design with Photographs of each export item.

The case stands deferred

Case No.	176 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	AIMCO PESTICIDES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002502AM26
RA File Number	03AX04002236 AM26
Licence No and Date	0311046261/05/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- Import item no-4 does not match with the ingredients used in manufacturing process and flow chart, please give justification.
- Copy of CIB registration along-with approved composition
- % wastages applied on net content of inputs.

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The case stands deferred

Case No.	177 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	DECO MICA LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002510AM26
RA File Number	08AX04000758 AM26
Licence No and Date	0811015785/05/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item: DOUBLE SIDE DECORATIVE PVC FILM LAMINATES WITH BARRIER PAPER THICKNESS 8.00 MM

Qty.; 1 Sq meter x 10.00 mm thickness of 14.5Kg+-2.5%

Import Items:

S.N.	Import item	Qty. recommended
1	PVC FILM 60 GSM	Deleted
2	Kraft paper	9.15 kg.
3	Base Paper	0.214 kg.
4	Barrier Paper	0.172 kg.
5	Tissue Paper (18 GSM - 38 GSM)	0.027 kg.
6	Phenol	3.344 kg.
7	Malamine	0.362 kg.
8	Methanol	3.85 kg.
9	B.O.P.P. Film	0.010 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

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Case No.	178 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	UNITED MUD-CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002515AM26
RA File Number	03AX04002146 AM26
Licence No and Date	0311046283/05/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	179 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	VIBFAST PIGMENTS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002518AM26
RA File Number	08AX04000743 AM26
Licence No and Date	0811015794/05/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm appeared for personal hearing with all supporting documents to explain their case. After hearing them in detail and deliberating on the matter, the committee decided to ask the firm to furnish the following:

- Mfg. process in detail.
- Grade of import used with catalogue.
- Details of indigenous input used.

The case stands deferred.

Case No.	180 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	VIBFAST PIGMENTS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002519AM26
RA File Number	08AX04000742 AM26
Licence No and Date	0811015795/05/08/2025

Norms Committee Decision:

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The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred

Case No.	181 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SAI FERTILIZERS & PHOSPHATES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002541AM26
RA File Number	02AX04000321 AM26
Licence No and Date	0211009255/06/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
SODIUM LAURYL ETHER SULPHATERAW MATERIAL FOR DETERGENT INDUSTRY(% ACTIVE CONTENT MIN 69 %)	1 Kg	LAURYL ALCOHOL ETHOXYLATE ECOLAT S 24 2RAW MATERIAL FOR DETERGENT INDUSTRY	0.534 KG

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	182 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CHEMICO CHEMICALS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002544AM26
RA File Number	05AX04001450 AM26
Licence No and Date	0511034332/06/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**

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ANTIMONY TRIOXIDE WITH 3% MEG COATED	1.0 Kg	ANTIMONY TRIS ETHYLENE GLYCOXIDE(Total Antimony Content Avg 56.75 %)	1.51 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	183 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	PHILODEN INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002547AM26
RA File Number	34AX04000408 AM26
Licence No and Date	3411006817/07/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	184 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	SYNDICATE EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002555AM26
RA File Number	32AX04000306 AM26
Licence No and Date	3211009563/07/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and other relevant paper and noted that the firm has given the details of manufacturing process and filled 4 E Annexure. They have claimed wastage of around 9.94% of imported material and 11.11% on indigenous item Sodium Silicate. Based on recommendation of technical authority, the committee decided to approve the norms as under:

Export Item; MAGNESIA REFRACTORY CUPLES & BULLION BLOCKS

Qty.; 184 MT

Import item; DEAD BURNT MAGNESITE (0-15MM)

Qty: 0.9933 MT/MT of Export item

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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Case No.	185 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	PHILODEN INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002557AM26
RA File Number	34AX04000395 AM26
Licence No and Date	3411006822/07/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred

Case No.	186 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	CLEAN FINO-CHEM LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002560AM26
RA File Number	31AX04000202 AM26
Licence No and Date	3111005157/07/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	187 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	CLEAN FINO-CHEM LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002561AM26
RA File Number	31AX04000201 AM26
Licence No and Date	3111005158/07/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm appeared for personal hearing with all supporting documents to explain their case. After hearing them in detail and deliberating on the matter, the committee decided to ask the firm to furnish the following:

- Complete chemistry with mol weight on stoichiometric basis.

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The case stands deferred.

Case No.	188 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SKAPS INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002570AM26
RA File Number	04AX04000477 AM26
Licence No and Date	0411010149/07/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- To indicate weight of Export item in kg. terms.
- Net import and indigenous content in each export item and accordingly, to fill 4E table for both imported and indigenous items (with its description and wastage per unit.)
- The import of various items- (Fiberglass fabric rolls, other Palates, Sheets, Film, Foil and Strip, of Plastics- Cellular) in one head could not be understood, it is to be clarified. (HS Code 7019 covers only fibre and article theroof- therefore to submit Bill of Entry of import item).
- Proper Manufacturing process, starting from highlighting raw materials end process and also End use of each export item.

The case stands deferred

Case No.	189 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002579AM26
RA File Number	06AX04000137 AM26
Licence No and Date	0611003845/08/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S.No**	**Import item**	**Qty Recommended**
KATALCO 86-5M (ABSORBENT 86-5M CONTAINING COPPER CARBONATE MIN. 90%)	1 Kg	1	BASIC COPPER CARBONATE/COPPER CARBONATE	0.910Kg

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		2	CALCIUM ALUMINATE CEMENT CA-14M/CALCIUM ALUMINATE CEMENT	0.037 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	190 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	VIDYA POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002582AM26
RA File Number	05AX04001630 AM26
Licence No and Date	0511034379/08/08/2025

Norms Committee Decision:

The Committee examined the case in as per the agenda and observed that the item relates to polyester film, for which Norms Committee -7is the designated nodal committee for fixation of norms. After detailed deliberations and based on recommendations of the technical authority, the Committee decided to transfer the case to Norms Committee-7for fixation of norms.

The case stands deferred

Case No.	191 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	GODREJ INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002583AM26
RA File Number	03AX04002355 AM26
Licence No and Date	0311046379/08/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	192 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	GODREJ INDUSTRIES LIMITED
Meeting Number	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026

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and Date	
HQ File Number	HQRNORM APPLY 00002584AM26
RA File Number	03AX04002356 AM26
Licence No and Date	0311046380/08/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	193 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002610AM26
RA File Number	03AX04002436 AM26
Licence No and Date	0311046425/11/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export details			**Import description**	
Sl. No.	**Export description**	**Quantity in Kgs.**	**Import description**	**Quantity recommended**
1	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 100 GSM: 9,904.17 Kgs	13,927	Sketch Paper / Drawing Paper 100 GSM	10,597.46
2	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 130 GSM: 9,953.26 Kgs	13,345.50	Sketch Paper / Drawing Paper 130 GSM	10,649.99
3	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 300 GSM: 10,764.69 Kgs	15,150	Sketch Paper / Drawing Paper 300 GSM	11,518.22
4	Sketch Book / Drawing Book, Net	13,702.50	Sketch Paper / Drawing Paper	10,235.65

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	content of Drawing / Sketch paper of 270 GSM: 9,566.03 Kgs		270 GSM	
5	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 300 GSM: 20,086.48 Kgs	27,886	Sketch Paper / Drawing Paper 300 GSM	21,492.53
6	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 90 GSM: 19,391.40 Kgs	28,120	Sketch Paper / Drawing Paper 90 GSM	20,748.80

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	194 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002611AM26
RA File Number	03AX04002435 AM26
Licence No and Date	0311046426/11/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export details			**Import description**	
Sl. No.	**Export description**	**Quantity in Kgs.**	**Import description**	**Quantity recommended**
1	Sketch Book / Drawing Book, Net content of Drawing / Sketch paper of 190 GSM: 20,501.73 Kgs	27,232.	Sketch Paper / Drawing Paper 190 GSM	21,936.85

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	195 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HIGH GRADE INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026

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and Date	
HQ File Number	HQRNORM APPLY 00002635AM26
RA File Number	03AX04002359 AM26
Licence No and Date	0311046465/12/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S.No**	**Import item**	**Qty Recommended**
U V Stabilizer Master BatchContaining not more than 20% of U V Stabilizer	20000Kg	1	Polypropylene Granules	16320 kg.
		2	U V Stabilizer	4080 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	196 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	POLYMAESTRO PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002638AM26
RA File Number	03AX04001783 AM26
Licence No and Date	0311046474/12/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S.No**	**Import item**	**Qty Recommended**
WHITE MASTER BATCHES 7000 (Containing Titanium Dioxide 69.9%, LLDPE 29.9%, Fumed Silica 0.2%)	1 Kg	1	Titanium Dioxide	0.7199 kg.
		2	LLDPE	0.308 kg.
		3	Fumed Silica	0.00206 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	197 / NC/4/MEET/Apr/202627/1

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Case Status	Case Approved
Party Name	SHRI TECHTEX LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002643AM26
RA File Number	08AX04000818 AM26
Licence No and Date	0811015850/12/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S.No**	**Import item**	**Qty Recommended**
SELF-ADHESIVE ROOFING UNDERLAYMENT NETT WT. OF PP GRANULES 16800 Kgs, NETT WT. OF PP) GRANULES USED FOR LAMINATION 11200 Kgs., NETT WT. OF BITUMEN 38500 Kgs. NETT WT. OF RELEASE FILM 3500 Kgs.	70000KG	1	PP Granules	18144 kg.
		2	PP Granules for Lamination	11760 kg.
		3	BITUMEN	40425 kg.
		4	RELEASE FILM	3675 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	198 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GANGA RASAYANIE PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002659AM26
RA File Number	03AX04002319 AM26
Licence No and Date	0311046499/13/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Aromatic Solvent (Garasol 200)	1MT	Heavy Aromatic	1.05 MT

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RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	199 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	UNIVERSAL OLEORESINS
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002680AM26
RA File Number	10AX04000183 AM26
Licence No and Date	1011003378/13/08/2025

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the firm has requested prior fixation of norms under Para 4.06 of HBP-2023. After detailed deliberation, committee decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action to close the case

Case No.	200 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	HPCL-MITTAL ENERGY LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002685AM26
RA File Number	05AX04001608 AM26
Licence No and Date	0511034475/13/08/2025

Norms Committee Decision:

The Committee examined the case in accordance with the agenda and, after detailed deliberations, decided to refer the matter to the “Ministry of Petroleum and Natural Gas” for further examination and comments on the application.

The case stands deferred.

Case No.	201 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	MEGA INNOVATIVE CROPS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002692AM26
RA File Number	34AX04000443 AM26
Licence No and Date	3411006847/13/08/2025

Norms Committee Decision:

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The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	202 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002727AM26
RA File Number	09AX04000514 AM26
Licence No and Date	0911010277/18/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item Name: Self Adhesive Paper (160 GSM +/- 10%) (Containing THERMAL Transfer Paper)

Qty.: 2000000Sq. mt

Import Items:

S.No.	Item Description	Quantity recommended
1.	Thermal Transfer Paper Various Grades -68GSM +/- 10% -Various Widths	1.04 Sq. Mt/Sq.mt of export item
2.	RELEASE BASE PAPER GLASSINE 60 GSM +/- 10% VARIOUSE COLOURS-VARIOUS WIDTHS	1.04 Sq. Mt/Sq.mt of export item
3.	PLASTICIZER OIL / RUBBER PLASTICIZER	0.00396 kg/Sq.mt of export item
4	Hydrocarbon Resins	0.01224 kg/Sq.mt of export item
5	Thermoplastic Elastomer SIS	0.00624 kg/Sq.mt of export item
6.	Rosin Ester Tackifying Resin / Komotac Resin	0.00156 kg/Sq.mt of export item

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	203 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved

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Party Name	PIONEER JELLICE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002732AM26
RA File Number	32AX04000353 AM26
Licence No and Date	3211009612/18/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
GELATINE		GEL BONES	3.92 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	204 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CHHAPERIA CABLE MATERIAL PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002743AM26
RA File Number	07AX04000861 AM26
Licence No and Date	0711015380/18/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Mica tape in width 4 mm to 505 mm	495050 Kg	Mica tape in Jumbo roll - 920 mm to 1030 mm(Electrical and Thermal Insulator)	500000 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	205 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	HINDUSTAN PLATINUM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002758AM26

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RA File Number	03AX04001974 AM26
Licence No and Date	0311046643/19/08/2025

Norms Committee Decision:

The committee reviewed the case as per the agenda and observed that the imported item is of a precious nature, requiring a detailed discussion for finalization of norms. After thorough deliberation, the committee decided to request the firm to submit the following:

- All Bills of Entry

The case has been deferred.

Case No.	206 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	HINDUSTAN PLATINUM PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002759AM26
RA File Number	03AX04002512 AM26
Licence No and Date	0311046644/19/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
SILVER CARBONATE (NET CONTENT OF SILVER- 3130 kg.)	4000 Kg	SILVER	3130 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	207 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002791AM26
RA File Number	34AX04000341 AM26
Licence No and Date	3411006873/20/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the

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technical authority, the committee decided to fix the norms with nil wastage as under:

Export item	Qty	Import item	Qty Recommended
GUM ROSIN Having Net Content GUM ROSIN 95% & 5% LDPE	150000 Kg	GUM ROSIN	142500 kg.
		LDPE	7500 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	208 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002792AM26
RA File Number	34AX04000342 AM26
Licence No and Date	3411006874/20/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms with nil wastage as under:

Export item	Qty	Import item	Qty Recommended
GUM ROSINHaving Net Content GUM ROSIN 95% & 5% LDPE	150000 Kg	GUM ROSIN	142500 kg.
		LDPE	7500 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	209 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	GLS ELOPAK PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002793AM26
RA File Number	05AX04001654 AM26
Licence No and Date	0511034585/21/08/2025
Norms Committee Decision:	

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The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- To indicate weight of export item in Kg terms and accordingly, to fill 4 E table for both imported and indigenous items per kg of export item with wastage percentage.
- The specific/chemical name of import item ‘Escor 6000’ and LS Strip and it application in export item.
- Manufacturing process and composition of export item with calculation of requirement of all the raw materials (both imported and indigenous) giving net content wastage.

The case stands deferred.

Case No.	210 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CALLISONS FLAVORS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002825AM26
RA File Number	31AX04000208 AM26
Licence No and Date	3111005192/22/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
114288 Mint Flavor N&AOS 5097597 (net content of 115536V1 Peppermint Flavor 114288 Preblended = 15053.466 Kgs.)	22500 Kg	115536V1 Peppermint Flavor 114288 Preblended	15204 kg.
114965 Mint Flavor N&AOS 4007710 (net content of 115542V1 Peppermint Flavor 114965 Preblended = 41576.238 Kgs.)	56520 Kg	115542V1 Peppermint Flavor 114965 Preblended	41992 kg
113006 Mint Flavor N&AOS 5097595 (net content of 115543V1 Peppermint Flavor 113006 Preblended = 85482.179 Kgs.)	120960Kg	115543V1 Peppermint Flavor 113006 Preblended	86337 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	211 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	G P T PHARMACEUTICALS PRIVATE LIMITED
Meeting Number	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026

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and Date	
HQ File Number	HQRNORM APPLY 00002829AM26
RA File Number	09AX04000407 AM26
Licence No and Date	0911010319/22/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item	Qty	Import item	Qty. Recommended
PANCREATIN ENTERIC COATED PELLETS 70% (Containing Lipase Enzyme 70 USP Units/mg as per COA of export item)	1 Kg	PANCREATIN% (Containing Lipase Enzyme 85 USP Units/mg as per COA of import item)	0.832 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	212 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AARTI INDUSTRIES LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002845AM26
RA File Number	03AX04002399 AM26
Licence No and Date	0311046795/25/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	Qty	Import item	Qty Recommended
AOB27(49%C7H9N and 51% C7H8 A mixture of N-methyl aniline and Toluene)(AOB27(49%C7H9N and 51% C7H8 A mixture of N-methyl aniline and Toluene))	10000000 kg.	Toluene (C7H8 purity>95%)	5100000 kg.
		Aniline	4700000 kg.
		Methanol	2200000 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	213 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	CRYSTAL CROP PROTECTION LIMITED
Meeting Number	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026

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and Date	
HQ File Number	HQRNORM APPLY 00002853AM26
RA File Number	05AX04001803 AM26
Licence No and Date	0511034661/25/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	214 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	TIRUPATI ECO CORPORATION
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002864AM26
RA File Number	06AX04000193 AM26
Licence No and Date	0611003878/25/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- The import items indicated in 4 E are different from applications.
- The specifications/sizes with photographs of export items.
- In 4 E wastage is 10% whereas in application the calculation based on net content, it is coming less, it may be clarified.
- The manufacturing process indicates stage wise wastage of raw materials and accordingly. to give calculation of requirement of raw materials.

The case stands deferred.

Case No.	215 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	MLJ INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002874AM26
RA File Number	05AX04001805 AM26
Licence No and Date	0511034673/26/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

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1. To indicate the GLASSINE PAPER and ONE SIDE COATED PAPER in square meters.

2. The adhesive coating weight in Gm/Sq. meter in the export item.

3. The percentage of Solid content in the Adhesive.

The case stands deferred.

Case No.	216 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CARMA INDUSTRIES
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002875AM26
RA File Number	24AX04000212 AM26
Licence No and Date	2411004833/26/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
PAPER CUP	245901 Kg	COATED PAPER AND PAPER BOARD	282786.15 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	217 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002885AM26
RA File Number	09AX04000548 AM26
Licence No and Date	0911010343/26/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	218 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved

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Party Name	PARIJAT INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002901AM26
RA File Number	05AX04001795 AM26
Licence No and Date	0511034708/27/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
THIAMETHOXAM TECHNICAL 97% MINQUALITY STANDARD	1 Kg	3-METHYL-4-NITROIMINOPERHYDRO-1,3,5-OXADIAZINE 99% MIN	0.610 kg.
		2-CHLORO-5-CHLOROMETHYL THIAZOLE 98.5% MIN	0.640 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	219 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AGROW ALLIED VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002915AM26
RA File Number	05AX04001797 AM26
Licence No and Date	0511034742/28/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Tricyclazole 75% WDG/WG/WP	1 Kg	4-METHYL-2-HYDRAZINO BENZOTHIAZOLE 98% MIN	0.754 kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	220 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved

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Party Name	GANGA RASAYANIE PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002917AM26
RA File Number	03AX04002674 AM26
Licence No and Date	0311046895/28/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Aromatic Solvent 200	2000 MT	Heavy Aromatic	1.05 MT/MT of export item

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	221 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	J.J. PLASTALLOY PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002918AM26
RA File Number	15AX04000026 AM26
Licence No and Date	1511000528/28/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S.No**	**Import item**	**Qty Recommended**
Black Master Batches(Having Net Content of LDPE-(Low Density Polyethylene) 0.490 MT, Carbon Black 0.200 MT and SOLUMER 875L (POLYOLEFIN ELASTOMER) 0.300 MT in Per MT Qty)	1MT	1	LDPE	0.5047 MT
		2	Carbon Black	0.2006 MT
		3	SOLUMER 875L (POLYOLEFIN ELASTOMER)	0.309 MT

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

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Case No.	222 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CHEMICO CHEMICALS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002925AM26
RA File Number	05AX04001792 AM26
Licence No and Date	0511034755/28/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
ANTIMONY TRIOXIDE	1Kg	ETHYLENE GLYCOL ANTIMONY	1.52 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	223 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CHEMICO CHEMICALS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002926AM26
RA File Number	05AX04001799 AM26
Licence No and Date	0511034756/28/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
ANTIMONY TRIOXIDE	1Kg	ETHYLENE GLYCOL ANTIMONY	1.52 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	224 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	MATANGI INDUSTRIES LIMITED LIABILITY PARTNERSHIP
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026

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HQ File Number	HQRNORM APPLY 00002928AM26
RA File Number	08AX04000904 AM26
Licence No and Date	0811015985/28/08/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
C8 C10 alcohol Ethoxylate 3.5	41000kg	C8-C10 alcohol	19229 Kg.
		Ethylene Oxide	22140 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

Case No.	225 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	MANOHAR FILAMENTS PVT.LTD.
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002956AM26
RA File Number	05AX04001891 AM26
Licence No and Date	0511034816/01/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- Manufacturing process, indicating both imported and indigenous items to use in manufacturing with stage wise wastage.
- Calculation of requirement of raw materials both imported and indigenous items indicating net content and wastage.
- To fill quantity of both imported and indigenous items per kg (or per 100.0 Kg) of export item, with wastage percentage in 4 E table.
- Justification of wastage claimed.

The case stands deferred

Case No.	226 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	LANXESS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002959AM26
RA File Number	03AX04002730 AM26

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Licence No and Date	0311046958/01/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- End use of export item.
- Complete technical details of export item along with its composition.
- COA of export item.
- COA of import items from foreign supplier.

The case stands deferred

Case No.	227 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GSP CROP SCIENCE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002964AM26
RA File Number	08AX04000931 AM26
Licence No and Date	0811016012/01/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
DIAFENTHIURON 50% SC	1 Ltr	4-phenoxy-2,6-diisopropyl aniline thiourea	0.485 kg
		Tert Butyl Amine	0.1042 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	228 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	CROWN DECOR PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002965AM26
RA File Number	08AX04000811 AM26
Licence No and Date	0811016014/01/09/2025

Norms Committee Decision:

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The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred

Case No.	229 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER JELLICE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002974AM26
RA File Number	32AX04000376 AM26
Licence No and Date	3211009686/02/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
GELATINE	1 Kg	GEL BONES	3.92 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	230 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SHIVAM ADDITIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002982AM26
RA File Number	05AX04001898 AM26
Licence No and Date	0511034838/02/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	231 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SCHOELLER INDIA INDUSTRIES PRIVATE LIMITED
Meeting Number	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026

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and Date	
HQ File Number	HQRNORM APPLY 00002984AM26
RA File Number	03AX04002787 AM26
Licence No and Date	0311047003/02/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	232 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	AJIT INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00002998AM26
RA File Number	05AX04001948 AM26
Licence No and Date	0511034857/03/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

1. To indicate Indigenous items to use in the manufacturing export item in 4 E table.

2. Material balance of the raw materials and export items and accordingly, to calculate the requirement of raw materials both imported and indigenous.

The case stands deferred

Case No.	233 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003033AM26
RA File Number	34AX04000464 AM26
Licence No and Date	3411006930/04/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

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Case No.	234 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SANGEN LIFE SCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003050AM26
RA File Number	07AX04000973 AM26
Licence No and Date	0711015526/04/09/2025

Norms Committee Decision:

The Committee examined the case in as per the agenda and observed that the item relates to food item, for which Norms Committee -6 is the designated nodal committee for fixation of norms. After detailed deliberations and based on recommendations of the technical authority, the Committee decided to transfer the case to Norms Committee-6 for fixation of norms.

The case stands deferred

Case No.	235 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AMCOR FLEXIBLES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003057AM26
RA File Number	04AX04000594 AM26
Licence No and Date	0411010321/04/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item Name-2: Paper and Paperboard, coated impregnated or covered with wax, paraffin wax,stearin oil or glycerol (for making medical Paper 60 GSM)

Qty.: 30000Kg.

Import item:

S. no.	Item description	Qty. Recommended
1	Medical Paper (Medical Paper (60 GSM))	0.958 Kg/Kg of export
2	Ethylene Vinyl Acetate Copolymer Resin	Deleted Indigenously procured

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3	Thermoplastic Hydrocarbon Resin	Deleted Indigenously procured
4	Paraffin Wax	Deleted Indigenously procured
5	Toluene Solvent	Deleted Indigenously procured

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	236 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	AMCOR FLEXIBLES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003058AM26
RA File Number	04AX04000595 AM26
Licence No and Date	0411010322/04/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export Item Name-2: Paper and Paperboard, coatedimpregnated or covered with wax , paraffin wax ,stearin oil or glycerol (for making medical Paper 60 GSM)

Qty.: 30000Kg.

Import item:

S. no.	Item description	Qty. Recommended
1	Medical Paper(Medical Paper (60 GSM))	0.958 Kg/Kg of export
2	Ethylene Vinyl Acetate Copolymer Resin	Deleted Indigenously procured
3	Thermoplastic Hydrocarbon Resin	Deleted Indigenously procured
4	Paraffin Wax	Deleted Indigenously procured
5	Toluene Solvent	Deleted Indigenously procured

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP

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Case No.	237 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	JINDAL SMI COATED PRODUCTS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003059AM26
RA File Number	03AX04002658 AM26
Licence No and Date	0311047088/04/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	238 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GODREJ INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003060AM26
RA File Number	03AX04002794 AM26
Licence No and Date	0311047115/05/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Emulsifying Wax - GINOL EW NEEM	1 MT	Ceto Stearyl Alcohol	0.384 MT
		Ethlene Oxide	0.634 MT

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	239 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	GODREJ INDUSTRIES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003061AM26
RA File Number	03AX04002796 AM26

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Licence No and Date	0311047118/05/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Emulsifying Wax - GINOL EW NEEM	1 MT	Ceto Stearyl Alcohol	0.384 MT
		Ethlene Oxide	0.634 MT

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	240 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	GREENLAM LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003075AM26
RA File Number	05AX04001932 AM26
Licence No and Date	0511034916/08/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- Specification and function of UV Protective Film in the laminates.
- Calculation of the requirement of UV Protective Film in the laminates and to submit the production/ consumption data(based on 10 mm thickness basis as per SION) for this item for the last three years duly certified by CS of the company.
- Compare the requirement with SION H-68 and it is observed that tissue has been replaced with UV Protective Film with different weight, therefore, to give quantity consideration of the item.

The case stands deferred.

Case No.	241 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	INDOGULF CROPSCIENCES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003077AM26
RA File Number	05AX04001963 AM26
Licence No and Date	0511034920/08/09/2025

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Location: DGFT(HQ)

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
Lambda Cyhalothrin 10% + Chlorrpyriphos 48% EC	1 Ltr	Lambda Cyhalothric Acid 99% Min	0.0716 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	242 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	INDOGULF CROPSCIENCES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003094AM26
RA File Number	05AX04002010 AM26
Licence No and Date	0511034966/09/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

- Copy of CIB registration showing approved composition of export item.
- Density of export item.

The case stands deferred

Case No.	243 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CHEMICO CHEMICALS PVT LTD
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003122AM26
RA File Number	05AX04001849 AM26
Licence No and Date	0511035013/10/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**

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Deputy Director)
Date: 17-Jun-2026 17:47:34
Reason: MANOJ.MEENA84@GOV.IN
Location: DGFT(HQ)

ANTIMONY TRIOXIDE	1 Kg	ANTIMONY TRIGLYCOLATE	1.52 Kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	244 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	SKAPS INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003138AM26
RA File Number	04AX04000593 AM26
Licence No and Date	0411010347/10/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

The case stands deferred.

Case No.	245 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	INDOGULF CROPSCIENCES LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003151AM26
RA File Number	05AX04002073 AM26
Licence No and Date	0511035045/11/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

- Copy of CIB registration with approved composition of export item.
- Complete and balanced chemical reactions with mol. weight and % yield on molar basis.
- Density of export item.

The case stands deferred

Case No.	246 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	LACMA PANEL INDUSTRIES LLP
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003157AM26

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RA File Number	24AX04000215 AM26
Licence No and Date	2411004872/11/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

- In the manufacturing process, it has been indicated that production pallets are second hand/used which could not be understood, therefore, to indicate raw materials both imported and indigenous in the manufacturing process properly with photograph/video.
- Justification for high wastage of 31.96% in case of PLYWOOD SHEETS and to fill 4 E table indicating both imported and indigenous items with wastage percentage.
- The specification with sizes of export item, indicating calculations of requirement of imported and indigenous materials for making export item.

The case stands deferred.

Case No.	247 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	INDIA PESTICIDES LIMITED.
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003164AM26
RA File Number	06AX04000237 AM26
Licence No and Date	0611003934/11/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
FLUFENACET TECHNICAL	1 Kg	2-METHANESULFONYL-5- TRIFLUROMETHYL-(1,3,4) THIADIAZOLE 98% (MSTMT)	0.71 kg.

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	248 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	MEGHMANI ORGANICS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003174AM26
RA File Number	08AX04000971 AM26
Licence No and Date	0811016112/12/09/2025

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Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following

- Copy of CIB registration with approved composition of export item.
- Density of export item.
- Wastage applied on net content of technical material in export.

The case stands deferred.

Case No.	249 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	ADDONN PAPER PRODUCTS LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003182AM26
RA File Number	03AX04002957 AM26
Licence No and Date	0311047259/12/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

1. To indicate the Export item - SILICON COATED PAPER in Sq. meter and accordingly, also import item paper in Sq. meter.

2. Whether Silicon coating will be done on COATED PAPER 140 GSM (+/- 10%)

3. Calculation of requirement of raw materials based on per sq. meter of SILICON COATED PAPER.

The case stands deferred.

Case No.	250 / NC/4/MEET/Apr/202627/1
Case Status	Case Deferred
Party Name	CHEMICOAT INKS LLP
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003188AM26
RA File Number	03AX04002929 AM26
Licence No and Date	0311047265/12/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and after detailed deliberation, the committee decided to defer the case for further examination and comments of technical authority.

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Case No.	251 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	PIONEER JELLICE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM APPLY 00003205AM26
RA File Number	32AX04000405 AM26
Licence No and Date	3211009759/15/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**Import item**	**Qty Recommended**
GELATINE	1 Kg	GEL BONES	3.92 kg

RA may take necessary action, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	252 / NC/4/MEET/Apr/202627/1
Case Status	Case Approved
Party Name	CARYSIL LIMITED
Meeting Number and Date	NC/ 4/ MEET/ Apr/ 202627/ 1 and 08/05/2026
HQ File Number	HQRNORM REVIW00005862AM26
RA File Number	03AX04003022 AM26
Licence No and Date	0311047374/16/09/2025

Norms Committee Decision:

The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under:

Export item	**Qty**	**S. No**	**Import item**	**Qty Recommended**
Kitchen Sinks/Basins with or without accessories (Plumbing Kits Content on Net-to-Net Basis in Export Item)	700000 Kg	1	Trimethylol Propane Trimethacrylate (Trim/Tmptma)	3257 kg
		2	Plumbing Kit	Net to Net
		3	Polymethyl Methacrylate (PMMA)	34429 Kg
		4	Methyl Methacrylate	130851 Kg

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		5	Titenium Dioxide -Tio2	8525 Kg
		6	Plumbing Kit	Deleted as asked two times

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